

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL - HYDERABAD BENCH : HYDERABAD

OA / ~~TA~~ / ~~RA~~ / ~~CP~~ / ~~MA~~ / ~~PT~~ 1212 of 1997

..... S. Krishna Reddy Applicant(s)

Versus

The S.P.O. Sec. Pky. Sec. 16 ad Respondent(s)
A S 84

INDEX SHEET

Serial No.	Description of Documents	Pages
Docket Orders	—	1
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Orders in MA (s)	—	—
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one more MA 819/98	14-7-99	35 to 41
		42 to 107

Certified that the file is complete
in all respects.

Signature of
Dealing Hand
(In Record Section)

8/10/97 A
2/8/99

Signature of S.O.

Part III and II

Destroyed

P. Singh
16/3/11

C.A.V. SLIP

1. Circulated to Hon'ble Sri *B. S. Jai Parameswar*
2. Case No. *MA 819/98*
GA-1212/97
3. Date of Hearing
4. Date when reserved for judgement *7.7.99*
5. Cases cited by the Counsel for Applicant(s):
 - i)
 - ii)
 - iii)
 - iv)
 - v)
 - vi)
6. Cases cited by the counsel for Respondent(s):
 - i)
 - ii)
 - iii)
 - iv)
 - v)
 - vi)
7. Books Circulated :

8. Departmental files, if any :

Dated :

7/7/99


COURT OFFICER

O.A. 1212197

-- 2 --

Date

Office Note

Orders.

28.2.99

Post this O.A. on 3.2.99

JL
HBSP
MCS

R
HRAN
MCA

17/2/99

Let the MA no. 819/99 on 9/3/99.

JL
HBSP
MCS

R
HRAN
MCA

9/3/99

Let the MA no. 819/99 about admission tomorrow

JL
HBSP
MCS

R
HRAN
MCA

10/3/99

Let the MA no. 819/99 on 19/4/99.

JL
HBSP
MCS

R
HRAN
MCA

18/6/99

Let the MA no. 819/99 for Judge
ment on 7/8/99.

JL
HBSP
MCS

R
HRAN
MCA

Centre;1 Administrative Tribunal Hyderabad Bench; Hyderabad.

C.A. No. 1212 of 1997.

S. Krishna Reddy

Applicant(s).

VERSUS

In Chief Personnel Officer, Secy, Sui Gas & Sot

(Respondents).

Date.	Office Note.	ORDER
<u>15/9/97</u>		None for the applicant. List for dismissal on <u>17/9/97.</u> Jk HRSJP R J, HERN R(A). <u>17-9-97.</u> OA disposed of at the admission stage itself. order vide separate sheet. No cost. R HRSJP MWD A HRSN MWB <u>8/10/98</u> Pxx Re MA-000. 819/98 for orders to be issued, 9/10/98. HRSN VC 9.12.98

MA 819/99 in OA 12/97

1A

DATE

OFFICE NOTE

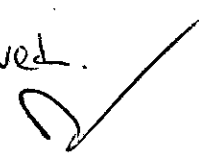
ORDER OF THE TRIBUNAL

7-7-99

Hear Mrs. Sarda for Mr. P. Krishna Reddy, counsel for the applicant and Mr. K. Siva Reddy, standing counsel for the respondents.

Orders reserved.

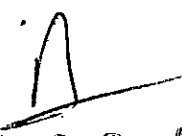

HBSJP
M(S)


HARN
M(A)

14-7-99

Order pronounced in the open court. MA. 819/98 in OA. 12/97 is allowed. order vide separate sheets.


HBSJP
M(S)


HARN
M(A)

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH : HYDERABAD

ORIGINAL APPLICATION NO. 1212 OF 1997.

S. Krishna Reddy

(Applicants(s))

VERSUS.

Union of India, Repd. by.

General Manager, The Chief Personnel Officer,

S CRailway, Secunderabad 500 005

Respondent(s).

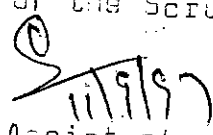
The application has been submitted to the Tribunal by
Shri P. Krishna Reddy Advocate/party in
person Under Section 19 of the Administrative Tribunal
Act. 1985 and the same has been scrutinised with reference
to the points mentioned in the check list in the light of
the provisions in the administrative Tribunal (procedure)
Rules 1987.

The application is in order and may be listed for
Admission on _____

17/9/97
Scrutiny Asst.

[Signature]
DEPUTY REGISTRAR(JUDL)

11. Have legible copies of the annexure duly attested been filed. Yes
12. Has the applicant exhausted all available remedies. Yes
13. Has the Index of documents been filed and pagination done properly. Yes
14. Has the declaration as required by item No. 7 of form. I been made. Yes
15. Have required number of envelopes (file size) bearing full addresses of the respondents been filed. Yes.
16. (a) Whether the relief sought for, arise out of single cause of action. Yes
(b) Whether any interim relief is prayed for, Yes
17. (c) In case an MA for condonation of delay is filed, is it supported by an affidavit of the applicant. —
18. Whether this cause be heard by single Bench. No—
19. Any other points. —
20. Result of the Scrutiny with initial of the scrutiny clerk. may be numbered PL


Scrutiny Assistant.

Section Officer.

Deputy Registrar.

Registrar.

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH: HYDERABAD.

Diary No. 2842/97.

Report in the Scrutiny of Application.

Presented by Sh. P. Krishna Riddy ^{Adv} Date of Presentation.

8/9/97

Applicant(s) S. Krishna Riddy

Respondent(s) The Chief Personnel Officer, Railways, Sec 2 & 5

Nature of grievance Seniority / Promotion

No. of Applicants 1 No. of Respondents 6

CLASSIFICATION.

Subject Seniority (No) Department Railways (No)

1. Is the application in the proper form, (three complete sets in paper books form in two compliations). Yes
2. Whether name description and address of all the parties been furnished in the cause title. Yes
3. (a) Has the application been fully signed and verified. Yes
(b) Has the copies been duly signed. Yes
(c) Have sufficient number of copies of the application been filed. Yes
4. Whether all the necessary parties are impleaded. Yes
5. Whether English translation of documents in a language other than English or Hindi been filed. Yes
6. Is the application on time, (See Section 21). Yes
7. Has the Vakalatnama/Memo of Appearance/Authorisation been filed. Yes
8. Is the application maintainability.. (U/S 2, 14, 18, or U/R. 8 Etc.,) Yes
9. Is the application accompanied IPB/DD, for Rs. 50/- Yes
10. Has the impugned order's original, duly attested legible copy been filed. Yes

P.T.O.,

CENTRAL ADMINISTRATIVE TRIBUNAL - HYDERABAD BENCH, HYDERABAD

INDEX SHEET

O.A. NO. 1212 of 1997.

CAUSE TITLE S.K. Reddy

V E R S U S

In CRO, Srn, Saibad & 5th

SL.NO.	Description of documents	Page No.
1.	Original Application	1 to 7
2.	Material Papers	8 to 26
3.	Vakalat	1
4.	Objection Sheet	
5.	Spere Copies 6 (Six)	
6.	Covers 6 A	

Seniority a direction to submit the seniority list dt. 13-3-91 and to supersede the seniority of the applicant and promote the applicant w.e.f. 8-7-96 with all consequential benefits. (2)

Beneath

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL: AT HYDERABAD.

O.A.NO. 1212 OF 1997.

Seniority/Promotion
(21). (20).

Between:

S. Krishna Reddy.

.. ..

Applicant.

And:

1. The Chief Personnel Officer,
S.C. Rly., Secunderabad and others.

Respondents.

Railways (32)

CHRONOLOGICAL EVENTS

Sl.No.	Date.	Description of the Document.	Pg.No.
1.	7-3-89.	The 1st respondent has published a seniority list of IOW Gr.III in his lr.No.P(E)612/IOW/Vol.IV.	
2.	20-9-95.	Aggrieved by the seniority list dt.7-3-89, some employees filed O.A.No.962/92 and the same was allowed and directed the respondents to follow para 303(a)IREM.	
3.	13-3-96.	A revised seniority list was published in pursuance of the order of the Hon'ble Tribunal in O.A.No.962/92 dt.20-9-95.	
4.	11-9-96.	The Applicant made representation against the seniority list dt.13-3-96.	
5.	18-3-96.	The applicant was passed the written test to the post of JE/Works/II in scale of Rs.2000-3200(RSRP).	
6.	25-6-1996.	The selected list was published. The applicant's name is not there in the selected list.	
7.	30-1-1997.	The applicant made a representation to the Administration.	

Hyderabad,
Dt.10-8-1998.

P. S. S. S. S.
Counsel for the Applicant.



Rel. on copy of
G. A. No. 1212
8.9.1997
C. A. No. 1212

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL: AT HYDERABAD.

O.A.No. 1212 of 1997.

Between:

S.Krishna Reddy.

.. .. Applicant.

And:

1. The Chief Personnel Officer,
S.C. Railway, Secunderabad
and others.

.. .. Respondents.

MATERIAL PAPER INDEX

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2.	<u>Annexure-I</u> 30-1-1997	Representation of the Applicant.	8 - 9
3.	<u>Annexure-III</u> 8-7-96.	Office Order No.P/E/152/96.	10 - 11
4.	<u>Annexure-III</u> 25-6-1996.	Memorandum No.P(E)608/IOW/Gr.I/ Vol.V.	12 - 13
5.	<u>Annexure-IV</u> 18-3-96	Lr.No.P(E)608/IOW/Gr.I/Vol.V.	14 & 15
6.	<u>Annexure-V</u> 11-9-1996.	Representation of the Applicant.	16 - 17
7.	<u>Annexure-VI</u> 13-3-1996.	Covering letter of the Revision of seniority list of IOWs/Gr.III.	18 - 21
8.	<u>Annexure-VII</u> 20-9-1995	Order in O.A.No.962/92.	22 - 26

Hyderabad,
Dt.10-8-1997.

P. Sadasu
Counsel for the Applicant.

40

APPLICATION UNDER SECTION 19 OF THE
ADMINISTRATIVE TRIBUNALS ACT, 1985.

For Use in Tribunal Office:-

DATE OF FILING

OR

DATE OF RECEIPT
BY POST.

REGISTRATION NO.

SIGNATURE:

REGISTRAR:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD.

O.A.No. 1212 of 1997.

Between:

S.Krishna Reddy, s/o. Sidda Reddy,
aged about 36 years,
Junior Engineer,
O/o. Divisional Engineer,
S.C. Railway, Kazipet. Applicant.

And:

1. The Chief Personnel Officer,
South Central Railway,
Rail Nilayam, Secunderabad.
2. The Chief Engineer, Open Line,
Rail Nilayam, South Central Railway,
Secunderabad.
3. The Chief Administrative Officer(C),
South Central Railway,
Rail Nilayam, Secunderabad.
4. Sri. H. T. Prakash,
Junior Engineer,
O/o. Chief Administrative Officer(C),
South Central Railway, Secunderabad.
5. Sri. G. A. Khalal,
Junior Engineer,
O/o. Chief Administrative Officer(C),
South Central Railway, Secunderabad.
6. Sri. D. Venkataramana,
Junior Engineer,
O/o. Divisional Railway Manager (Works),
South Central Railway,
Secunderabad. Respondents.

(Respondents list & father's name as per
OA not known)

DETAILS OF THE APPLICATION

1. Particulars of the Applicant:-

The name and description of the above named applicant is same as given in the cause-title. The address for service of all notices and process on the above named applicant is that of his counsel M/s. P. KRISHNA REDDY &

SMT. P. SARADA, ADVOCATES, 3-5-899, HIMAYATHNAGAR, HYDERABAD-500029.

2. Particulars of the Respondents:-

The address for service of all notices and process on the abovenamed respondents are same as given in the cause-title.

3. Particulars of the application made against the order:-

- i) Order No. : No.P/B/612/IOWs/Vol.IV.
- ii) Date. : 13-3-1996.
- iii) Passed by. : 1st respondent.
- iv) Subject in brief:- Seniority and promotion.

4. Jurisdiction of the Tribunal:-

The applicant declares that the subject matter of the present O.A. is within the jurisdiction under Sec.14(1) of the Administrative Tribunals Act,1985.

5. Limitation:-

The applicant further declares that this O.A. is filed within the limitation as prescribed in Sec.21 of the administrative tribunals act,1985.

6. Brief facts of the case:-

- (a) The applicant applied for the post of Apprentice Asst., IOW in pursuance of the notification issued by Railway Service ~~Commissioner No.2/80 The Railway Service Commissioner~~ Commissioner in S.C.E.N.No. 2/80. The Railway Service Commission held the selection and published the list of selected candidates on the basis of merit. The candidates who were selected in the examination were asked to attend the training in batches. The applicant was appointed ~~ix~~ as IOW Gr.III in September,1981. The applicant's name is included in the list of trainees who were to be sent for training in the first batch. After training applicant appeared for the final examination held on 5-6-82. After passing the examination the applicant was appointed in a regular posts and now working as IOW Grade-II.
- (b) The applicant submits that the 1st respondent has published a seniority list of IOW Grade-III in his order No.P(E)612/IOW/Vol.IV dt.7-3-89. The said seniority list was not in accordance with the rules. The candidates who were sent

---3:--
for training in the 1st batch and passed the examination should be treated as seniors to the candidates sent for training in the 2nd batch. In the combined seniority list of two batches, a few candidates who were sent for training and passed in the 2nd batch were shown above the candidates who passed in the 1st batch. Aggrieved by the said seniority list, some employees belonging to 1st batch filed O.A.No.962/92. The O.A. was allowed by an order dt.20.9.95. In the order it is clearly directed to follow para 303(a) IREM. The para 303(a) reads as follows:-

"When ever the candidates selected in pursuance of the particular notification are sent for training in batches by following panel position in the select list, those who were sent in the later batch for training have to be placed below those who were sent for training in the earlier. Inter se seniority of those who were sent in the same batch of training has to be determined on the basis of the marks secured in the examination that is held after the training."

The applicant submits he was sent for training in the 1st batch and secured 121 marks. After the Judgment in O.A.No. 962/92, the applicants in the said O.A. made a representation to revise the seniority according to para 303(a) IREM and the order in O.A.No.962/92.

(c) The applicant submits that for the promotion to the post of JE/Works/II in scale Rs.2000-3200(RSRP) a panel is prepared for 26 vacancies, out of which 4 seats for SC and 2 for ST are reserved and communicated by letter dt.25-8-95. Subsequently the O.A.No.962/92 was allowed on 20-9-95 directing the respondents to revise the seniority according to para 303(a) of IREM. The applicants in O.A.No.962/92 caused a notice through their lawyer to revise the panel in terms of the order in O.A.No.962/92.

(d) The applicant submits that a revised seniority list

---: 4:---
was published on 13-3-96 in pursuance of the order of the Hon'ble Tribunal in O.A.No.962/92. It is submitted that in the revised seniority list also the procedure laid down in para 303 was not followed. Only the applicants in O.A.No. 962/92 were placed above the candidates who were sent for training in later batches. But the same principle was not followed in respect of the other candidates/are similarly situated as the applicants in O.A.No.962/92 i.e. who were sent for training in the 1st batch and declared passed.

(e) The applicant submits that in O.A.No.962/92 it is clearly stated that the seniority should be given according to the principles laid down in para 303 of IREM. The orders in O.A.No.962/92 is a judgement in rem and the same has to be extended to all the similarly situated persons. If the seniority is revised according to para 303, IREM, the applicant will be placed between 67 & 68 in the seniority list dt.13-3-96.

(f) The applicant made a representation against the seniority list dt.13-3-96. It is submitted that selections to the post of JE/Works/II in scale of Rs.2000-3200 (RSP) has taken place. In the written test the applicant has passed and by letter dt.18-3-96 the applicant along with others was asked to attend to the viva-voce on 18-4-96. In the list dt.18-3-96 a list of ~~passed~~ candidates who are passed in written examination, the applicant is placed at Sl.No.32. Actually the applicant name should be below Mr.N.Damodar Reddy and above Mr.H.T.Prakash i.e. in between 24 and 25. In fact Sl.No.25, H.T.Prakash belongs to 2nd batch of trainees. The selected list was published on 25-6-96, where in the applicant's name is not there and H.T.Prakash's name is there at 23rd place. In pursuance of the selected list dt.25-6-96, orders of posting were issued on 8-7-96.

The applicant made another representation to the department on 30-1-97, but so far no reply is given to the applicant.

(g) The applicant submits that para 303(a) of IREM clearly states that candidates who are sent for training in the 1st batch and passed the test, rank seniors to the candidates who were sent for training the 2nd batch. Under those circumstances as the applicant who was sent for training in the 1st batch should rank senior to the candidates who were sent for training in the 2nd batch, i.e. about the 4th respondent.

(h) The applicant submits that in pursuance of the seniority list dt.13-3-96 selections were held to the post of JE in scale Rs.2000-3200(RSRP). Even though the applicant has secured qualifying marks for being selected for the post of JE/I in scale Rs.2000-3200(RSRP), as respondents 4 to 6 who belong to later batches were placed senior to the applicant in the seniority list dt.13-3-96, resulted in respondents 4 to 6 being declared as selected in the post of JE/I, where as the applicant was not selected. In view of the Para 303(a) of IREM and the order in O.A.No.962/92 the applicant who was sent for training in the first batch and passed the examination should rank senior to the respondents 4 to 6 who were sent for training in the 2nd batch. In case the seniority is corrected automatically, the applicant should be promoted and posted as JE/Grade-I w.e.f. 8.7.96 with all consequential benefits i.e. 4th respondent is promoted.

7. RELIEF SOUGHT:-

In view of the facts mentioned in para 6 above, the applicant herein prays that this Hon'ble Tribunal may be pleased to direct the respondents 1 to 3 to revise the seniority list dt.13-3-1996 following para 303(a) of IREM R/W the Judgement in O.A.No.962/92, dated:20-9-95 and further direct the respondents 1 to 3 to fix the

seniority of the applicant by placing him in between 67 and 68 in the seniority list dated:13-3-1996 and promote the applicant as Junior Engineer, Grade-I, w.e.f. 8-7-96 with all consequential benefits i.e. the date when the junior is promoted and posted as JE/Grade-I, and pass such other order or orders in the interests of justice.

8. INTERIM RELIEF:-

It is also prayed that this Hon'ble Tribunal may be pleased to direct the respondents 1 to 3 to promote the applicant to the post of Junior Engineer, Grade-I, forthwith, pending the above O.A., and pass such other order or orders in the interests of justice.

9. Details of the remedies exhausted:-

The applicant submits that there is no other alternative remedy except to approach this Hon'ble Tribunal by way of filing this O.A. challenging the impugned seniority list dt.13-3-1996:

10. Matter not pending with any other courts etc:-

The applicant further declares that the matter regarding which this Original Application is filed is not pending before any court or law or any other bench of this Administrative Tribunal.

11. Particulars of the Application Fees:-

		812 677879	50/-
i) No. of the Postal Order.	:	206 281077	11/-
		320989596	20/-
ii) Name of the Post Office.	:	320989597	21/-
		Widhwan Sahra Post Office,	
iii) Date of the Postal Order.	:	8-9-97	Rs 55/-
iv) Post Office at which payable.	:	Rs 55/-	

CP.O. B.S. D.D./Removals

12. Details of Index:- All Index in duplicate containing the details of the documents to be relied upon is enclosed.

---: 7 :---

13. List of Documents:- All the documents relied upon are filed herewith duly indexing the same.

Verification

I, S. Krishna Reddy, s/o. Sidda Reddy, aged about 36 years, Junior Engineer, @/o. Divisional Engineer, South Central Railway, Kazipet, do hereby declares that the contents stated above are true to the best of my knowledge, belief and information. I have not suppressed any facts of the case.

S. Krishna Reddy

APPLICANT.

P. S. Sarda

COUNSEL FOR THE APPLICANT.

HYDERABAD,

Dt. 10-3-1997.

To

The Registrar,
Central Administrative Tribunal,
Hyderabad.

To

Dt. 30-1-1997.

The Chief Personnel Officer,
South Central Railway,
Rainilayam,
Secunderabad-500 071.

Respected Sir,

Sub: O.A.No.962/92 filed by Sri Hyder Hussain and
7 others and O.A.No.254/93 filed by Sri.V.Narayana
Murthy, IOW/Gr.III in scale Rs.1400-2300(RSRP)
before CAT/HYB review of IOW/Gr.III Seniority list.

...

Kindly refer to my representation dated:12-7-96 (copy
enclosed) wherein I have requested to revise the seniority
list of IOW/Gr.III and Gr.II in terms of Para 303 (a) of
IRE Manual and Judgement given by the Hon'ble Tribunal
vide O.A.No. cited above.

Further, it is also pointed out that Sri Hyder
Hussain who is junior in rank to me as per the final
examination conducted by the Zonal Civil Training School,
Macheguda whose name is shown in the seniority list above
me is also not correct. It is not understood under which
rank Sri.Hyder Hussain name was shown in serial No.70
in Gr.II and 182 name who shown in Gr.III of the revised
seniority list published on 13.8.96 ignoring the para
303 (a) IRE Manual and CATs Judgement.

Further, it is understood that action has been initiated
to conduct next selection for the post of IOW/Gr.I
(Jr.Engineer). Before conducting the next selection, it
is requested to dispose my representation and I may be advised
accordingly.

In view of the above facts, you are requested to re-examine
the issue as pointed out in para 3 of my representation
dt.12-7-96 and para 2 of above and revoke the seniority
list of IOW/Gr.III and Gr.II in accordance with the CAT's

-: 9 :-

Judgement early and notify the same to the concerned employees for their information.

Thanking you,

Yours faithfully,

Sd/- S. Krishna Reddy.

// True Copy //

P. Sarda

--: 10 :--

Annexure-III

South Central Railway

Headquarters Office,
Personnel Branch,
Secunderabad,
Date: 08/7/96.

No.P/E/535/IOW/Gr.I/RS/93.

OFFICE ORDER NO.P/E/152 /96.

Sub:- Filling up the posts of IOW/Gr.I in scale Rs.2000-3200(RSRP) against 80% dept.quota - Civil Engg. department.

Ref:- This office memorandum No.P/E/608/IOW/Gr.I/ Vol.V dt.25.6.96.

.. . . .

1. The following orders are issued with immediate effect:-

Sri Md.Nuruddin Abid, IOW/Gr.I, scale Rs.2000-3200/ CE/OL/O/SC, is transferred on his existing pay and Grade and posted as IOW/Gr.I/CAOR/C/SC, at his own request.

2. The following employees who are empanelled for the post of IOW/Gr.I scale Rs.2000-3200(RSRP) against 80% departmental quota vide memorandum cited are posted to the Divisions/ Units against the existing vacancies.

Sl. No.	Name of the Employee.	Present designation, IOW/Gr.I, scale Rs.2000-Gr.&Divn./ Unit.	Promoted and posted as designation, IOW/Gr.I, scale Rs.2000-3200(RSRP)
1.	V.M.Chelian.	IOW/Gr.II/ CAO/C/SC.	CE/OL/SC (vide Sri.Nuruddin Abid).
2.	M.Md.Ismail.	-do-	CAO/C/SC.
3.	J.K.Khare.	-do-	-do-
4.	L.Moorthy.	-do-	-do-
5.	A.Muni Reddy.	-do-	-do-
6.	P.Pratap(SC)	IOW/Gr.II/GTL	HYB divn.
7.	J.Radhakrishnaiah(SC)	-do-BZA	BZA divn.(R.P.No.3 of VIII cycle).
		-do-/RE/BZA	RE/BZA(R.P.No.14 of VIII Cycle).
8.	S.G.Banerjee(SC)	-do-/UBL divn.	UBL divn.(R.P.No.28 of VIII Cycle).
9.	M.B.Sudhakar (SC)	-do-/HYB Divn.	HYB Divn.
10.	Ch.Karunakara Rao(SC)	-do-/HYB divn.	HYB divn.
11.	Ch.Prasanna Kumar (SC)	IOW/INST/MRGA	MRGA School.
12.	K.Seshaiah (SC).	CIOW/Affeestation Rs.2375-3500, CE/OL/O/SC.	PROFORMA
13.	K.Venkateswara Rao(SC)	IOW/Gr.II/BZA.	BZA divn.
14.	Y.V.Satyanarayana.	-do-	-do-

---: 11 :---

15. Y. S. Sastry.	IOW/Gr. II/CAO/SC/C	CAO/C/SC.
16. V. S. Khobare.	---do---	---do---
17. K. R. Sheety.	---do---	---do---
18. A. Srinivasachar.	---do---	---do---
19. C. Anruthaiah.	IOW/Gr. II/KRCL.	KRCL/Goa.
20. K. V. S. Prasad.	---do---/BZA.	HYB divn.
21. J. Suryanarayana.	---do---/SC divn.	SC divn.
22. N. Damodara Reddy.	---do---/HYB divn.	HYB divn.
23. H. T. Prakash.	---do---/CAO/C/SC.	CAO/C/SC.

3. Item Nos. 10, 20 & 22 are posted against newly created workcharged posts of IOWs/Gr. I in scale Rs. 2000-3200 (RSRP) on HYB divn. vide Sr. DEN/Co-ord/HYB memorandum No. YW/452/WIV/IOW/WC dated: 5-7-96.

4. The above employees are eligible to opt for fixation of pay intems of Board's letter dt. 13-11-81 within one month from the date of issue of this office order.

5. The above promotions are provisional and subject to the disposal of cases if any in supreme court/High Court/CAT as the case may be in respect of writ appeals/writ petitions/Applications, pending respectively before them.

6. The above promotions are subject to there being no DAR/SPE/Vig. cases pending/proposed to be initiated against the above named employees.

7. The above postings have the approval of the competent authority.

Sd/- x x x x x x x x,
(R. Parasuramulu)
For Deputy Chief Personnel Officer.

// True Copy //
P. Sada

SOUTH CENTRAL RAILWAY

Headquarters Office,
Personnel Branch,
Secunderabad.

No. P(E) 60 B/IOW/Gr. I/Vol. V.

Dated: 25-06-1996.

M E M O R A N D U M

Sub: Selection to the post of IOW/Gr. I in scale
Rs. 2000-3200 (RSRP) - Civil Engg. Dept.

As a result of written test held on 30-9-95 and supplementary written test held on 30-12-95 and viva-voce test held on 9-5-96 by a duly constituted selection board for the post of Inspector of Works Grade I Rs. 2000-3200 (RSRP), the following employees have been selected and placed on the panel.

OUT STANDING

NIL

GOOD

Sl.No.	Name of the Employee. S/Shri.	Present Designation /Grade.	Division/ Unit.
1.	V.M. Cherian.	IOW/II	CAO/C/SC
2.	M. Md. Ismail	-do-	-do-
3.	J.K. Khare.	-do-	-do-
4.	L. Murthy.	-do-	-do-
5.	A. Muni Reddy.	-do-	GTL
6.	P. Pratap (SC)	-do-	BZA
7.	J. Radha Krishnaiah (SC)	-do-	RE/BZA.
8.	S.G. Benerjee (SC)	-do-	UBL
9.	M.B. Sudhakar (SC)	-do-	HYB
10.	CH. Karunakar Rao (SC)	-do-	-do-
11.	CH. Prasanna Kumar (SC)	-do-	SI/MRU
12.	K. Seshaiiah (SC)	CIOW/AFFORESTATION	BZA
13.	K. Venkateswara Rao (SC)	IOW/II	BZA
14.	Y.V. Satyanarayana	-do-	-do-
15.	Y.S. Sastry.	-do-	CAO/C/SC
16.	V.S. Khobare.	-do-	-do-
17.	K.R. Shetty.	-do-	-do-
18.	A. Srinivasa Char.	-do-	-do-
19.	C. Amruthaiah.	-do-	KRCL/GOA
20.	K.V.S. Prasad.	-do-	BZA
21.	J. Suryanarayana.	-do-	SC
22.	N. Damodar Reddy.	-do-	HYB
23.	H.T. Prakash.	-do-	CAO/C/SC

The above panel will be provisional and subject to the Judgment of the Supreme Court/High Court/CAT as the case may be in respect of Writ Appeals/Petitions/Applications pending respectively before them.

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The empanelment of the above named employees for the post of IOW/I is subject to they being free from DAR/SPE/Vig cases.

The panel is provisional and subject to inclusion of some more named at a later date.

The above panel has been approved by the Competent Authority on 28-5-96.

Sd/- x x x x x x x,
(R. PARASURAMULU)
for Chief Personnel Officer.

// True Copy //

P. S. S. S. S.

SOUTH CENTRAL RAILWAY

Headquarters Office,
Personnel Branch,
Secunderabad-500 071
Dt/18-3-'96.

No.P(E)608/IOW/Gr.I/Vol.V.

DRMs(P)SC;HYB,GTL, BZA & UBL
CAO(C)/SC,CE/SC,

Sub: Selection to the post of JE/Works/II
in scale Rs.2000-3200(RSRP) Civil Engg.Deptt.
~~in scale Rs.2000-3200(RSRP) Civil Engg.Deptt.~~

Ref: This office letter of even No. dt.25-8-'95.

.. . . .

As a result of written examination held on 30-9-'95
and 30-12-'95 for the post of JE/Works/II in scale Rs.2000-3200
(RSRP) the following employees have come up for consideration
for viva-voce. They may be advised to attend viva-voce in
CEs Office/OL/SC at 10.00 hrs on 18.4.96.

I. Staff Qualified for viva-voce based on their performance
in written test.

S1.	Name of the employee S/Shri.	Present Designation.	Division/ Unit.
1.	V.M. Cherian.	IOW/I	CAO/C/SC
2.	P.M. Rao.	--do--	HYB
3.	M.Md. Ismail.	--do--	CAO/C/SC
4.	S. Sivaramakrishnan.	--do--	--do--
5.	J.K. Khare.	--do--	--do--
6.	L. Murthy.	--do--	--do--
7.	A. Muni Reddy.	--do--	GTL
8.	P. Pratap(SC)	--do--	BZA
9.	J. Radhakrishniah (SC)	--do--	RE/BZA
10.	S. G. Banerjee(SC)	--do--	UBL
11.	M. Bahiah Sudhakar (SC)	--do--	HYB
12.	Ch. Karunakara Rao (SC)	--do--	--do--
13.	Ch. Prasana Kumar(SC)	--do--	RE/BZA
14.	K. Seshalaiah (SC)	CIOW/Afforest.	CE/OL
15.	Kankiapatti Venkateswar Rao(SC)	IOW/I	BZA
16.	Y. V. Satyanarayana.	--do--	--do--
17.	Y. S. Sastry.	--do--	CAO/C/SC
18.	V. S. Khobare.	--do--	--do--
19.	K. R. Shetty.	--do--	--do--
20.	A. Srinivasa Char	--do--	--do--
21.	C. Amruthiah.	--do--	KRCL/Coa
22.	K. V. S. Prasad.	--do--	BZA
23.	J. Suryanarayana.	--do--	SC
24.	N. Damodar Reddy.	--do--	HYB
25.	H. T. Prakash.	--do--	CAO/C/SC
26.	G. A. Kalal.	--do--	--do--
27.	D. Venkataramana.	--do--	SC
28.	G. Arokia Das.	--do--	CAO/C/SC
29.	V. Ramachandriah.	--do--	HYB
30.	A. Venkataswamy Goud.	--do--	CAO/C/SC

1.	2.	3.	4.
31. M. Dakshna Murthy.	IOW/I	SC	
32. S. Krishna Reddy.	-do-	-do-	
33. T. A. L. N. Prasad.	-do-	AIE/HFZ	
34. D. Bhaskar.	-do-	BZA	
35. V. Ramakrishna Rao.	-do-	AIE/KVR	
36. Ch. Satyamurthy.	-do-	BZA	
37. Ch. Pappa Rao (SC)	-do-	-do-	

II. Staff who have come up for viva-voce after adding seniority marks on notional basis.

S1. No.	Name of the employee. S/Shri.	Present Designation.	Division/ Unit.
1.	G. Satyanarayana Murthy.	IOW/I	CAO/C/SC
2.	N. Nageswara Rao.	-do-	BZA
3.	P. Monoharan.	-do-	CAO/C/SC
4.	K. Sivaramakrishnan.	-do-	-do-
5.	P. Rama Rao (SC)	-do-	BZA
6.	D. Ranga Rao.	-do-	CAO/C/SC
7.	J. Gopalakrishna Murthy	-do-	CE/SC
8.	M. Hyder Hussain.	-do-	-do-

III. Divisions/Units are requested to send the up dated SRS of the above named employees for I & II above, to Sr. Personnel Officer(ExHQ)/SC by 04-04-1996, through a special messenger without fail. The confidential reports for the last 3 years may please be sent to Secretary to CE/SC by 04-04-1996 through a special messenger under advice to this office. Also advise whether there are any DAR/SPE/Vig cases pending or proposed to be initiated against them. The concerned employees should be notified the date on which they have to attend for viva-voce, i.e., 18-4-1996 in CE's Office/SC.

Sd/- x x x x x x x ,
(T. Murahari Rao)
for Chief Personnel Officer.

// True Copy //

P. S. Sada

To
The Chief Personnel Officer,
Rail Nilayam,
S.C. Railway,
SECUNDERABAD,

Date: 11-9-1996.

Sir,

(Through Proper Channel)

Sub:- O.A.No.962/92 filed by Sri.M.Hyder Hussain
and 7 others & O.A.No.254/92 3 filed by Sri.
V.Narayana Murthy IOW/Gr.III in scale Rs.1400-2300
(RSRP) before CAT/HYB review of IOW/Gr.III
seniority list.

Ref:- Your letter No.P/E/612/IOW's/Vol.IV
dated:13-3-1996.

.. . . .

I the undersigned beg to bring the following few lines
for your kind notice. The following irregularities pointed out
in the revised seniority published vide your letter cited above.

As on date the revised seniority list published dated:13-3-96
was not notified by the Division/Units to the Employees. This
revised seniority list only known to me when I came to
Secunderabad to attend the written examination for the post
of JE/Works/II on 30-9-1995.

It is seen from the revised seniority list of IOWs/Gr.III
and Gr.II published vide your letter under reference based on
the CAT/HYB's judgement. The names of IOWs Ist batch and IInd
batch were mixed which is not correct as per rule and the
CAT's judgement i.e. the names of IInd batch S/Shri H.T.Prakash,
D.Venkataramana, K.L.Narasimha Rao, D.Venkateswara Rao,
T.Ravindra Kumar, V.Ramachandraiah, B.V.Vijayakumar, G.V.S.
Mallikarjuna Rao, ~~M.Satyam Rao~~, M.Dakshina Murthy was mixed
along with Ist batch IOW's i.e. above S/Shri G.A.Kalal,
A.Venkataramanaiah, K.Lakshminarasaiiah, G.Viswaswara Rao,
S.Krishna Reddy, K.Venkateswara Rao and M.Satya Rao. The
revised seniority are to be published for the entire Ist batch
starting from S/Shri Y.V.Satyanarayana and not from S/Shri
P.Someswara Rao, after wards the names of IInd batch are to be
placed below the names of Ist batch. In this connection the

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list showing the names of Ist batch and IInd batch candidates according to the merit order of batches is enclosed for information and to revise the seniority list published vide your letter under reference.

The Railway Recruitment Board applied a list of 61 candidates selected for the post of IOW/Gr.III during July, 1981 in which my name is in the list of Ist batch. Out of 61 selected candidates only 37 candidates responded and directed to training school during Sept., 1981. Further CPO/SC has requested to RRB/SC to supply some more papers from the reserved panel of IOW/Gr.III. Accordingly RRB/SC has supplied a list of 37 candidates in the reserved panel in the month of October, 81. Out of 37 candidates only 17 candidates have responded and joined training school during November, 1981 i.e. IInd batch.

After completion of training the final examination was conducted of my batch (i.e. Ist batch) on 5.6.82 and IInd batch of 17 candidates was conducted on 2.9.82 and 2.3.83.

In terms of Para 303(a) of Ist Manual and CPO/SC's serial circular No.8/76 circulated under his letter No.P(R) 612, dated:9.1.76, the seniority are to be fixed from the date of announcement of the result and that those who pass in the examination should be assigned seniority in the working posts from the dates following the last date of the examination. Further the CAT/HYB in their judgements O.A.No. cited above was also confirmed the above said lines in respect of fixing the seniority.

In view of the facts explained above you are requested to take immediate action to revise the seniority list accordingly and notify the same to the concerned employees for their information.

Thanking you,

Yours faithfully,
Sd/-S.Krishna Reddy.

//True Copy//
P. Sada

SOUTH CENTRAL RAILWAY

Headquarters Office,
Personnel Branch,
Secunderabad,
Date: 13-3-1996.

No. P/E/612/IOWs/Vol. IV.

Sub: - O.A. No. 962/92 filed by Sri M. Hyder Hussain and 7 others, O.A. No. 254/93 filed by Sri. V. Narayana Murthy, IOWs, Gr. III, scale Rs. 1400-2300 (RSRP) before CAT/HYB - Revision of IOWs/Gr. III, Scale Rs. 1400-2300 seniority list.

Ref: - i) This office letter No. P/E/612/IOWs/Vol. IV. dt. 7-3-89 and dt. 26.11.92.

ii) This office letter No. P/E/612/IOWs/Gr. II dt. 21.2.94.

Pursuant to the Judgements delivered in O.A. No. 962/92 and 254/93 by Hon'ble CAT/HYB, the seniority of the affected employees in the seniority list of IOW/Gr. III, scale Rs. 1400-2300 (RSRP) cited under reference (item-1) is revised and enclosed. Consequent on above, the seniority list of IOW/Gr. II, scale Rs. 1600-2660 (RSRP) cited under reference (item-2) above is also revised and sent herewith for circulation amongst staff concerned.

It may please be noted and notified the staff concerned that the revised seniority lists are provisional and subject to the disposal of petitions pending before CAT if any.

Encl: As above.

Sd/- x x x x x x x x,
(R. PARASURAMULU)
FOR CHIEF PERSONNEL OFFICER.

T/C

P. Sooda

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Revision of seniority list of 104/Gr. II, scale B, 1600-2660(RSRP) published under letter No.P/L/612/104/Gr. II dt. 21.2.94 is on 1.1.94.
The Judgment of CAJ/10 filed by Sri V. Narayana Murthy on O.A.No.254/93 and Sri M. Hyder Hussain & 7 others on O.A.No.962/93.

PRESENT POSITION

Name of the employee s/shri	Comm- unit.	Divn/ Unit.	Date of Birth.	Date of Appoint- ment.	Date of entry into Gr.B. 1600-No. 2660(RSRP).	Sl. Name of the employee. s/shri.	Comm- unit.	Divn/ Unit.	Date of Birth.	Date of Appoint- ment.	Date of entry into Gr.B. 1600-2660.	Remarks
H. T. Prakash	OC	CAO/C/SC	1.6.61	1.12.81	29.10.93	62. P. Someswara Rao.	OC	RE/BZA.	31.5.55	17.9.81	29.10.93.	
G. A. Kalal.	OC	---do---	24.7.57	4.9.81	---do---	63. J. Gopalakrishna Murthy	OC	CE/OL/SC	25.1.50	14.4.74	---do---	
4. D. V. N. K. Ramana.	OC	SC	..	1.12.81	---do---	64. P. Jaya Gopi	OC	RE/BZA	13.11.58	1.9.81	---do---	
65. K. L. Narasimha Rao.	OC	CAO/C/SC	25.10.49	12.1.74	---do---	65. J. Suryanarayana.	OC	SC	12.6.62	1.9.81	---do---	
6. B. Venkateswara Rao.	OC	SC	15.6.62	4.12.81	---do---	66. N. Damodar Reddy.	OC	HYB	8.9.53	1.9.81	---do---	
67. T. Ravindra Kumar.	OC	CAO/C/SC	1.6.62	1.12.81	---do---	67. V. Narayana Murthy.	OC	BZA	3.3.50	24.8.73	---do---	
68. G. Arora Das.	OC	---do---	25.1.60	1.9.81	---do---	68. Shaik M. Mahboob Saheb	OC	RE/BZA.	1.6.61	1.9.81	---do---	
69. M. Nagaswara Rao.	OC	BZA	1.7.55	1.9.81	---do---	69. Ch. S. Prasada Rao.	OC	BZA	15.9.53	1.9.81	---do---	
70. J. Ramachandraiah.	OC	CE/OL	12.9.53	1.12.81	---do---	70. M. Hyder Hussain.	OC	CE/OL/SC	12.1.60	1.9.81	---do---	
71. D. V. Vijayakumar.	OC	CAO/C/SC	23.8.59	1.12.81	---do---	71. H. T. Prakash.	OC	CAO/C/SC	1.6.61	1.12.81	---do---	
72. A. Venkateswamy Goud.	OC	---do---	10.12.59	1.12.81	---do---	72. G. A. Kalal.	OC	---do---	24.7.57	4.9.81	---do---	
73. A. Venkataramanaiah.	OC	---do---	12.12.57	7.9.81	---do---	73. D. V. Venkataramana.	OC	SC	..	1.12.81	---do---	
74. P. Someswara Rao.	OC	RE/BZA	31.5.55	17.9.81	---do---	74. K. L. Narasimha Rao.	OC	CAO/C/SC	25.10.49	13.1.74	---do---	
75. J. Gopalakrishna Murthy.	OC	CE/OL/SC	25.1.50	14.4.74	---do---	75. B. Venkateswara Rao.	OC	---do---	15.6.62	4.12.81	---do---	
76. K. Lakshminarasiah.	OC	CAO/C/SC	4.3.50	1.9.81	---do---	76. T. Ravindra Kumar.	OC	---do---	1.6.62	1.12.81	---do---	
77. P. Jaya Gopi	OC	RE/BZA.	13.11.58	1.9.81	---do---	77. G. Arora Das.	OC	---do---	25.1.60	1.9.81	---do---	
78. J. Suryanarayana	OC	SC	12.6.62	1.9.81	---do---	78. M. Nagaswara Rao.	OC	BZA	1.7.55	1.9.81	---do---	
79. G. Visweswara Rao.	OC	CAO/C/SC	5.1.59	---do---	---do---	79. J. Ramachandraiah.	OC	HYB	12.9.53	1.12.81	---do---	
80. G. V. V. S. Mallikarjuna Rao	OC	RE/BZA	8.7.60	1.12.81	---do---	80. D. V. Vijaya Kumar	OC	CAO/C/SC	23.8.59	1.12.81	---do---	
81. M. Lakshina Murthy.	OC	SC	15.5.60	4.12.81	---do---	81. A. Venkateswamy Goud.	OC	---do---	10.12.59	1.12.81	---do---	
82. N. Damodar Reddy.	OC	HYB	8.9.53	1.9.81	---do---	82. A. Venkataramanaiah.	OC	---do---	12.12.57	7.9.81	---do---	
83. V. Narayana Murthy.	OC	BZA	3.3.50	24.8.73	---do---	83. K. Lakshminarasiah.	OC	---do---	4.3.50	1.9.81	---do---	
84. S. Krishna Reddy.	OC	SC	8.5.60	1.9.81	---do---	84. G. Visweswara Rao.	OC	---do---	5.1.59	1.9.81	---do---	
85. Shaik Mahaboob Saheb.	OC	RE/BZA	1.6.61	1.9.81	---do---	85. G. V. V. S. Mallikarjuna Rao.	OC	RE/BZA	8.7.60	1.12.81	---do---	
86. Ch. S. Prasada Rao.	OC	BZA	15.9.53	1.9.81	---do---	86. M. Lakshina Murthy.	OC	SC	15.5.60	4.12.81	---do---	
87. K. Venkateswara Rao	OC	BZA	13.10.45	1.9.81	---do---	87. S. Krishna Reddy	OC	SC	8.5.60	1.9.81	---do---	
88. M. Satya Rao.	OC	SC	12.2.55	1.9.81	---do---	88. A. Venkataramanaiah	OC	SC	13.10.45	1.9.81	---do---	
89. M. Hyder Hussain.	OC	CE/OL/SC	12.1.60	1.9.81	---do---	89. M. Satya Rao	OC	SC	12.2.55	1.9.81	---do---	

Revision of seniority list of IOWs/Gr. III, scale R.1400-2300(RSRP) published under letter No.P/E/612/104/Vol.V dt.7.3.89 as on 31.1.1989
 as per the Judgement of CAT/HYB in O.A.No.254/93 filed by Sri V. Narayana Murthy, IOW/BZA and O.A.No.962/92 filed by Sri M. Hyder Hussain
 and 2 others, IOWs of S.C.Rly.

PRESENT POSITION							REVISED POSITION							
Name of the employee s/shri.		Commn- nity.	Divn/ Unit.	Date of Birth.	Date of Appointment.	Date of Entry into Gr. R. 1400-2300(RSRP).	Sl. Name of the No. employee. s/shri.	Commn- nity.	Divn/ Unit.	Date of Birth.	Date of Appointment.	Date of Entry into Gr. R. 1400-2300(RSRP).	Remarks.	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
	H. T. Prakash	OC	CAO/C/SC	1.5.61	1.12.81	1.12.82.	392	P. Somaswara Rao	OC	RS/BZA	31.5.55	17.12.81	12.6.82 17.12.82.	
393.	A. N. Bannur tfd. to S.Rly.	OC	UBL	1.5.59	1.10.81	1.10.82	393	J. Gopalakrishna Murthy.	OC	CAO/C/SC	25.1.50	14.4.74 1.9.81	12.6.82 1.9.82	
394.	G. A. Kalal.	OC	CAO/C/SC	24.4.57	4.9.81	14.6.82 4.9.82	394	P. Jaya Gopi	OC	RS/BZA.	13.11.58	1.9.81	12.6.82 1.9.82	
395	D. Venkataramana.	OC	SC	..	1.12.81	1.12.82.	395	J. Suryanarayana.	OC	SC	12.3.62	1.9.81	22.8.82 1.9.82	
396	K. Thirupathi Reddy.	OC	CE/OL/SC	5.11.60	7.9.81	12.6.82 7.9.82	396	N. Deodhar Reddy.	OC	CAO/C/SC	7.9.58	1.9.81	1.9.82	
397	K. L. Narasimha Rao	OC	CAO/C/SC	25.10.49	13.1.74 4.12.81	14.12.82	397	V. Narayana Murty.	OC	SC	3.3.50	24.8.73 1.9.81	1.9.82	
398	B. Venkateswara Rao.	OC	SC	15.6.62	4.12.81	4.12.82.	398	Shaik Mahabub Sahab.	OC	RS/BZA	1.6.61	1.9.81	11.6.82 1.9.82	
399.	T. Ravindra Kumar.	OC	CAO/C/SC	1.6.62	1.12.81	1.12.82.	399	Ch. S. Prasad Rao.	OC	BZA	15.9.59	1.9.81	11.6.82 1.9.82	
400	A. Arul Rozario.	OC	--do--	2.10.59	7.12.81	14.9.82 7.12.82	400	M. Hyder Hussain.	OC	SC	12.1.60	17.12.81	12.6.82 17.5.82	
401	G. Arora Das.	OC	--do--	20.1.60	30.11.81	14.6.82 30.11.82	401	H. T. Prakash.	OC	CAO/C/SC	1.5.61	1.12.81	1.12.82	
402	N. Ramachandra Reddy.	OC	RS/BZA	1.5.61	1.9.81	11.6.82 1.9.82	402	A. N. Bannur tfd. to S.Rly.	OC	UBL	1.5.59	1.10.81	1.10.82	
403.	M. Nageswara Rao	OC	BZA	1.7.56	1.9.81	--do--	403	G. A. Kalal.	OC	CAO/C/SC	24.4.59	4.9.81	14.6.82 4.9.82	
404.	V. Ramachandrasiah.	OC	HYB	12.9.58	23.11.81	14.9.82 28.11.82	404	D. Venkataramana.	OC	SC	..	1.12.81	1.12.82	
405.	D. V. Vijaya Kumar.	OC	CAO/C/SC	23.8.59	23.11.81	--do--	405	K. Thirupathi Reddy.	OC	CE/CL/SC.	5.11.60	7.9.81	10.6.82 7.9.82	
406.	A. Venkataswamy Goud.	OC	--do--	10.12.59	23.11.81	--do--	406	K. L. Narasimha Rao.	OC	CAO/C/SC	25.10.49	13.1.74 4.12.81	14.12.82	
407.	J. Mustaq Ahmed.	OC	--do--	15.2.59	7.12.81	14.9.82 7.12.82	407	B. Venkateswara Rao.	OC	SC	15.6.62	4.12.81	4.12.82	
408.	A. Venkatarasiah.	OC	--do--	12.12.57	7.9.81	14.6.82 7.9.82	408	T. Ravindra Kumar.	OC	CAO/C/SC	1.6.62	1.12.81	1.12.82	

..contd..2..

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PRESENT POSITION.

REVISED POSITION.

Comm- nity.	Divn/ Unit.	Date of Birth.	Date of Appoint- ment.	Date of Entry into Gr. B. 1400- 2300 (R&B)	Sr. No.	Name of the employee. s/shri.	Comm- nity.	Divn/ Unit.	Date of Birth.	Date of Appoint- ment.	Date of Entry into Gr. B. 1400-2300.	Remarks.
140. J. C. Balakrishna Murthy	OC CB/OL/SC	25.1.50	14.4.74 1.9.81	12.6.82 1.9.82.	140.	T. Ravindra Kumar.	OC	CAO/C/SC	1.6.62	1.12.81	1.12.82.	
141. K. Laxminarasiah	OC CAO/C/SC	4.3.50	1.9.81	12.6.82 1.9.82.	141.	G. Aroga Des.	OC	--do--	25.1.60	30.11.81	14.6.82 30.11.82.	
142. P. Jayar Gopi	OC RB/BZA	13.11.53	1.9.81	12.6.82 1.9.82.	142.	N. Ramachandra Reddy.	OC	RA/BZA	1.5.61	1.9.81	11.6.82 1.9.82.	
143. J. Suresh Nayana.	OC SC	12.3.62	1.9.81	12.6.82 1.9.82.	143.	M. Nageswara Rao.	OC	BZA	1.7.56	1.9.81	11.6.82 1.9.82.	
144. G. Visweswara Rao.	OC CAO/C/SC	6.1.59	1.9.81	12.6.82 1.9.82.	144.	P. Ramchandrasekh.	OC	AYB	12.9.59	1.12.81	14.9.82 1.12.82.	
145. G. V. V. S. Mallikarjuna Rao.	OC RA/BZA	8.7.60	1.12.81	1.9.82 1.12.82.	145.	P. V. Vijaya Kumar.	OC	CAO/C/SC	23.8.59	1.12.81	--do--	
146. M. Dakshina Murthy.	OC SC	15.5.50	4.12.81	14.12.82	146.	A. Venkateswamy Goud.	OC	--do--	10.12.59	--do--	--do--	
147. N. D. Madan Reddy.	OC HIB	9.9.58	1.9.81	1.9.82.	147.	A. Venkataramesiah.	OC	--do--	12.12.57	7.9.81	14.6.82 7.9.82.	
148. V. Narayana Murthy.	OC BZA	3.3.50	24.9.73 1.9.81.	1.9.82.	148.	K. Laxminarasiah.	OC	--do--	4.3.50	1.9.81	12.6.82 1.9.82.	
149. S. Krishna Reddy.	OC SC	8.5.50	1.9.81	1.9.82.	149.	P. Visweswara Rao.	OC	--do--	6.1.59	--do--	--do--	
150. Shaik Mahaboob Sahab	OC RB/BZA	1.5.61	1.9.81	11.6.82 1.9.82.	150.	G. V. S. Mallikarjuna Rao.	OC	RB/BZA	4.7.60	1.12.81	18.9.82 1.12.82.	
151. Ch. S. Prasada Rao.	OC BZA	15.9.58	--do--	--do--	151.	M. Dakshina Murthy.	OC	SC	15.5.50	4.12.81	14.12.82.	
152. K. Venkateswara Rao.	OC BZA	13.10.46	--do--	--do--	152.	S. Krishna Reddy.	OC	SC	9.5.60	1.9.81	1.9.82.	
153. M. Satya Rao.	OC SC	12.2.55	19.9.81	12.6.82 19.9.82.	153.	K. Venkateswara Rao.	OC	BZA	13.10.46	1.9.81	11.6.82 1.9.82.	
154. M. Hyder Hussain.	OC CB/OL/SC	12.1.60	1.9.81	12.6.82 1.9.82.	154.	M. Satya Rao.	OC	SC	12.2.55	19.9.81	12.6.82 19.9.82.	

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on completion of their training, while R-3 to R-12 appeared for the examinations conducted on 2.9.82 and later after the completion of the training.

3. It is not in controversy that the applicants are seniors to R-3 to R-12 as per the panel position supplied by the Railway Service Commission in regard to the post of Inspector of Works. It is also admitted by R-1 & R-2 (R-3 to R-12 have not made their appearance even though they were served with notices), that those who were sent for training which commenced on 1.9.81 are seniors to those who were sent for training which commenced on 4.12.81 as per the panel position supplied by the Railway Service Commission. But, when R-3 to R-12 secured marks more than the marks secured by the applicants herein in the examinations that were conducted after the completion of training, R-3 to R-12 were placed above the applicants in the seniority list of Inspector of Works Gr. III in SC Rlys as on 31.1.89 which was published on 7.3.89. Thereupon, the applicants made a representation dated 13.4.92 by stating that it is not just and proper to compare the merit on the basis of marks secured at different examinations and when the same was turned down by order dated 29.4.1992, the same is assailed in this O.A.

4. Para 303(a) of the Indian Railway Establishment Manual which reads as under, is relevant for consideration of this O.A.

" 303. The seniority of candidates recruited through the Railway Recruitment Board or by any other recruiting authority should be determined as under:

- (a) Candidates who are sent for initial training to training schools will rank in seniority in the relevant grade in the order of merit obtained at the examination held at the end of the training period before being posted against working posts. Those who join the subsequent courses for any reason whatsoever and those who pass the examination in subsequent

Annexure-VII

--: 22 :--

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD.

OA. 962/92

Date of order: 20.9.95.Be ween:

1. Hyder Hussain
2. N. Damodar Reddy
3. Ch. S. Prasada Rao
4. J. Gopalakrishna Murthy
5. Jaini Suryanarayana
6. Shaik Mahabob Sahob
7. P. Jaya Gopi
8. Petnuri Someswara Rao

.... Applicants

And

1. Chief Personnel Officer, SC Rlys, Rail Nilayam, Secunderabad.
2. Chief Engineer, SC Rlys, Rail Nilayam, Secunderabad.
3. K. L. Narasimha Rao
4. H. T. Prakash
5. T. Ravindra Kumar
6. D. V. Vijayakumar
7. A. Venkataswamy Goud
8. B. Venkateswara Rao
9. V. Ramachandraiah
10. D. Venkatramana
11. GVVS Malikarjuna Rao
12. N. Dakshinamurthy

... Respondents.

Counsel for the Applicants: Mr. P. Krishna Reddy
Counsel for the Respondents: Mr. V. Bhimanna, OGSC.

CORAM

HON'BLE SHRI JUSTICE V. NEELADRI RAO, VICE CHAIRMAN

HON'BLE SHRI R. RANGARAJAN, MEMBER (ADMN.)

(As per Hon'ble Shri Justice V. Neeladri Rao, Vice Chairman)

Heard Shri P. Krishna Reddy, learned counsel for the applicant and Shri V. Bhimanna, Standing Counsel for the respondents.

2. These 8 applicants and R-3 to R-12 herein are some of those who were selected for the post of Inspector of Works Gr. III on the basis of the selection made by the Railway Services Commission, in pursuance of its Notification No. 2/80. These applicants and some others were sent for training on 1.9.1981, while R-3 to R-12 and some others were sent for training on 1.12.1981. These applicants passed the examination that was conducted on 5.6.82

- 25 -

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7. It is submitted for R-1 and R-2 that there is no possibility of conducting one examination for candidates selected in one batch, when it is necessary to send them for training at different batches for unless one passes the examination, he cannot be given independent posting and if a common examination has to be held, those who undergo training in the first batch have to be kept idle till those who complete training in the later batches are also available for appearing in the examination. The further submission ~~xxx~~ for R-1 and R-2, is that all along the seniority is being determined on the basis of the comparison of the marks obtained in different examinations. But, Shri Krishna Reddy learned counsel for the applicant submitted that in the year, 1979, the CPO himself ordered that those who under-went training in later batch have to be placed below those who under-went training in the earlier batch and the seniority amongst those who underwent training in the same batch has to be fixed on the basis of the marks obtained in the examination.

8. The point that arises for consideration is whether it is possible to assess the comparative merit on the basis of the marks obtained when some appeared in one examination while others appeared in another examination though the syllabus may be same. The questions that will be set will be naturally different. It is not uncommon that where a candidate appears in two successive examinations, the marks obtained by him in the former, will generally be varying from the marks obtained in the later and in only rare cases, he may secure the equal number of marks in both the papers. When it is so, how it will be proper to compare the relative merit on the basis of marks obtained by some in one examination with the marks obtained by others in another examination. So, we feel that there is force in the contention for the applicants.

9. So, it is just and proper to construe the first limb of para 303(a) as under:

" Whenever the candidates selected in pursuance of particular notification are sent for training in batches by following panel position in the select list, those who were sent in the later batch for training have to be placed below those who were sent for training in the earlier batch.

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chances, will rank junior to those who had passed the examination in earlier courses."

For want of sufficient accommodation in the Training Institute, it is becoming inevitable to Railways to send the selected candidates for training in different batches. Normally, the panel position in the select list is followed for sending them for training. It means that, while the seniors as per the merit list are sent for training in the first batch, those below, are sent in the later batch or batches. Independent posting can be given only on passing the examination conducted after the completion of the training. Whenever selected candidates are being sent for training, the examinations after the completion of their training are conducted batch-wise. Hence, in this case also the examinations to the applicants and others who were sent in the first batch was conducted on 5.6.82, while the examinations for those who were sent in the later batches including R-3 to R-12 were conducted on 2.9.82 and later.

5. It is stated for R-1 and R-2 that as well of them were selected at one and the same time, those who were sent for training at different batches were treated as one batch for determining the merit position on the basis of the marks obtained in the examinations that were held after completion of their training. But the plea for applicants is, that it is not just and proper to compare the merit on the basis of the marks obtained at different examinations.

6. It may be noted that even one mark will make a difference in regard to placement. Of course, if all those who have to be considered for placement in seniority list appeared in the same examination, there cannot be any difficulty in comparing the merit for in such a case, they will be given rankings on the basis of the marks obtained in said examination. But, whether such a comparison in regard to the merit can be reasonably made on the basis of the marks obtained when some of them appeared in the examination while others appeared in another examination?

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Inter-se seniority of those who were sent in the same batch of training has to be determined on the basis of the marks secured in the examination that is held after the training".

10. Hence, the impugned order No.P/E/612/IOW/Vol.IV, dt.29.4.92 of R-1 is liable to be set aside. The seniority of the applicants herein has to be fixed on the basis of the principle laid down in this order and accordingly, the seniority list as on 31.1.1989 in respect of Inspector of Works Gr.III in S.Rlys which was published on 7.3.1989 has to be revised and if later seniority lists are published, they too, have to be accordingly revised.

11. O.A.is ordered accordingly. No costs.

Sd/-
HRRN

Sd/-
HVN RJ

Sd/-
Dy. Registrar(Judl)CC.

CERTIFIED TO BE TRUE COPY

.....
Date... 22/11/95

COURT OFFICER
Central Administrative Tribunal,
Hyderabad Bench.

Copy to:-

1. The Chief Personnel Officer, South Central Railways, Rail Nilayam, Secunderabad.
2. The Chief Engineer, S.C.Rlys, Rail Nilayam, Secunderabad.
3. One copy to Mr.P.Krishna Reddy, Advocate, CAT, Hyd.
4. One copy to Mr.V.Bhimarna, SC for Rlys, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One copy to D.R. (Judl) CAT, Hyd.
7. Copy to All Reporters as per standard list of CAT, Hyd.
8. One spare copy.

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TLC
P. Sarada

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.1212/97.

Dt. of Decision : 17-09-97.

S.Krishna Reddy

.. Applicant.

Vs

1. The Chief Personnel Officer,
SC Rly, Rail Nilayam, Sec'bad.
2. The Chief Engineer, Open Line,
Rail Nilayam, S.C. Railway,
Sec'bad.
2. The Chief Administrative Officer(C),
SC Rly, Rail Nilayam, Sec'bad.
4. Sri H.T. Prakash
5. Sri G.A. Khalal
6. Sri D. Venkataramana

.. Respondents.

Counsel for the applicant : Mr. P. Krishna Reddy

Counsel for the respondents : Mr. K. Siva Reddy, SC for Rlys.

CORAM:-

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

Heard Mr. P. Krishna Reddy, learned counsel for the applicant and Mr. K. Siva Reddy, learned counsel for the respondents.

2. The applicant in this OA was selected for the post of Inspector of Works Grade-III on the basis of the selection made by the Railway Service Commission in pursuance of the notification No.2/80. The applicant and others were sent for training in Sept.'81 and the training was over. He appeared for the examination held on 5-6-82 and thereafter he was appointed as regular post of ~~LOW~~ Gr-III.

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Presently he is working as IOW Grade-II. The impugned seniority list No.P/E/612/IOWs/Vol.IV. dated 13-03-96 (Annexure-VI) was issued on the basis of the direction given in OA.962/92 decided on 20-9-95. It is stated that the name of the applicant is not shown correctly in the provisional seniority list issued on 13-03-96 in accordance with the judgement in OA.962/92 in so far as the applicant is concerned. It is further stated that the applicant was not given the due seniority on the basis of the direction given in OA.962/92 as he was not an applicant in that OA. Hence the applicant filed representation dated 11-09-96 (Annexure-V) requesting the respondents to give him the benefit of the judgement in OA.962/92 in fixing his seniority in the provisional seniority list dated 13-3-96. He also submitted another representation for the same relief dated 30-1-97 (Annexure-I). It is now stated that those representations are still to be disposed of. In the mean time the learned counsel for the applicant submits that inspite of confirming the provisional seniority list the respondents after going through the objections raised if any by the employees, the respondents are giving promotions to higher grade on the basis of the provisional seniority list dated 13-3-96. The applicant further submits that his junior has been promoted to the higher grade. The said juniors appeared for the training later than him in the next batch.

3. This OA is filed praying for a direction to R-1 to R-3 to revise the seniority list dated 13-3-96 following para 303(a) of IREM R/W the judgement in OA.962/92 dated 20-09-95 and further direction to the respondent No.1 to 3 to refix ~~the~~ his seniority by placing him in between 67 and 68 in the seniority list dated 13-3-96 and promote the applicant as Junior Engineer Gr-I w.e.f., 8-7-96 with all consequential benefits i.e., the date when the junior was promoted and posted as JE Gr-I.

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4. The learned counsel for the respondents submitted that the seniority list dated 13-3-96 (Annexure-VI) is only provisional. Hence that seniority list before being made final his representation may be directed to be disposed of.

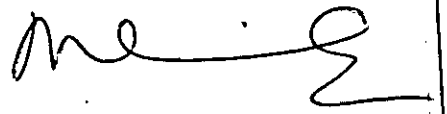
5. In view of the above submission, the following direction is given at the admission stage itself:-

The representation of the applicant dated 11-9-96 and 30-1-97 (Annexure-I and V) should be disposed of in accordance with ^{and} law, following the directions given in OA.962/92 dated 20-09-95 within a period of three months from the date of receipt of a copy of this judgement. If his representation is going to be decided in his favour then he is entitled for consequential benefits such as promotion and fixation of pay on par with his junior.

6. No costs.



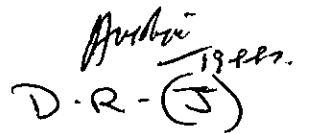
(B.S. JAI PARAMESHWAR)
17.9.97 MEMBER (ADJ.)



(R. RANGARAJAN)
MEMBER (ADMN.)

Dated : The 17th Sept. 1997.
(Dictated in the Open Court)

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D.R. (J)

..4..

Copyto:

1. The Chief Personnel Officer, South Central Railway, Railnilayam, Secunderabad.
2. The Chief Engineer, Open Line, Railnilayam, South Central Railway, Secunderabad.
3. The Chief Administrative Officer, (C), South Central Railway, Railnilayam, Secunderabad.
4. One copy to Mr. P. Krishna Reddy, Advocate, CAT, Hyderabad.
5. One copy to Mr. K. Siva Reddy, SC for Rlys., CAT, Hyderabad.
6. One copy to D.R(A), CAT, Hyderabad.
- One duplicate copy.

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6/10/97 (7)

In the CAT / Hyd Bench : Hyd.

The Hon'ble Sri R. Rangarajam: (H/A)

And

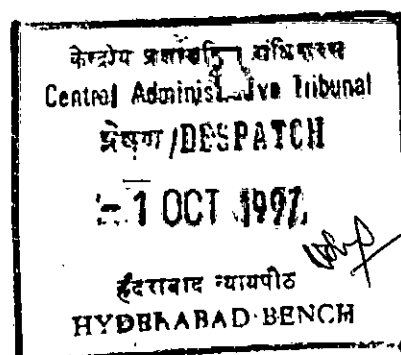
The Hon'ble Sri. S. Sai Parameshwar:
~~Rangarajam~~ (J)

17/9/97

OA NO 1212/97

Disposed of

A/w chg. jst.



The above panel will be provisional and subject to the judgement of the Supreme Court/High Court/CAT as the case may be in respect of Writ Appeals/Petitions/Applications pending respectively before them.

The empanelment of the above named employees for the post of SE/W is subject to they being free from DAR/SPE/Vig. cases.

The above panel has been approved by the competent authority on 23.06.99.

T.V.R. Sarna
30.6.99
(T.V.R. Sarna)

SPO/ESHQ

for Chief Personnel Officer.

C/- CE/SC, CGE/SC, Secy to CE/SC
CAO/C/SC, CE/C/SC, CRM/RE/MAS
FA&CAO/C/SC
DRM/P/SC, HYB, BZA, GTL & UBL
DRMs/W/SC, HYB, BZA, GTL & UBL
Sr.DEN/Co-ord/SC, HYB, BZA, GTL & UBL
Sr.DAO/SC, HYB, BZA, GTL & UBL
SPS/SC for inf. He will publish the panel in the ensuing fortnightly gazette.

T.V.R. Sarna
30.6.99

(T.V.R. Sarna)

for Chief Personnel Officer.

35

SOUTH CENTRAL RAILWAY

Headquarters Office
Personnel Branch
Secunderabad.
Dated: 30.06.1999.

No.P/E/608/SE/W

M E M O R A N D U M

Sub: Selection to the post of SE/W in scale
Rs.6500-10500 (RS-97) - Civil Engg Deptt.

.....

As a result of written test held on 30.01.99 and supplementary written test held on 20.03.99 and viva-voce test held on 26.05.99 by a duly constituted selection Board for the post of SE/W grade Rs.6500-10500 (RS-97), the following employees have been selected and placed on the panel.

OUTSTANDING

-Nil-

G O O D

S.No.	Name of the employee	Present designation	Division/unit
	<u>S/Shri</u>		
1.	N.Nageswara Rao (SC)	JE/I/W	DRM/W/BZA
2.	P.Rama Rao (SC)	JE/I/W	DRM/W/BZA
3.	D.Ranga Raj	JE/I/W	CAO/C/SC
4.	V.Jehan Mohan	JE/I/W	MTP/R/MAS
5.	A.Venkata Ramaiah	JE/I/W	CAO/C/SC
6.	P.Someswara Rao	JE/I/W	DEN/RE/BZA
7.	J.G.K.Murthy	JE/I/W	CE/D/SC
8.	K.Laxmi Narasaiah	JE/I/W	CAO/O/SC
9.	P.Jayagopi	JE/I/W	DRM/W/GTL
10.	G.Viswaswara Rao	JE/I/W	CAO/E/ SC
11.	V.Narayan Murthy	JE/I/W	DRM/W/BZA
12.	Ch.Papa Rao (SC)	JE/I/W	DRM/W/BZA
13.	P.Santosh Kumar (SC)	JE/I/W	DRM/W/BZA
14.	D.Manohar Prasad (SC)	JE/I/W	DRM/W/SC
15.	T.Sonnath (ST)	JE/I/W	CAO/C/SC
16.	K.B.Rajendra Prasad (SC)	JE/I/W	DRM/W/HYB
17.	V.Srinivasulu (ST)	JE/I/W	CAO/C/SC
18.	Y.Ramana Rao (ST)	JE/I/W	CAO/C/SC
(TOTAL EIGHTEEN NAMES ONLY)			

20699

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH

AT HYDERABAD

M.A.819/98 in O.A.1212/97

Date of Order: 14.7.99

BETWEEN:

S.Krishna Reddy

..Applicant.

AND

1. The Chief Personnel Officer,
S.C.Railway, Rail Nilayam,
Secunderabad.

2. The Chief Engineer, Open Line,
Rail Nilayam, S.C.Railway,
Secunderabad.

3. The Chief Administrative Officer(C),
S.C.Railway, Rail Nilayam,
Secunderabad.

..Respondents.

- - -

Counsel for the Applicant

..Mr.P.Krishna Reddy

Counsel for the Respondents

..Mr.K.Siva Reddy

- - -

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

- - -

O R D E R

), As per Hon'ble Shri B.S.Jai Parameshwar, Member(J))

- - -

Heard Smt.Sarada for Mr.P.Krishna Reddy,
learned counsel for the applicant and Mr.K.Siva
Reddy, learned standing counsel for the respondents.



2. The applicant has filed this M.A. praying for a direction to the respondents to implement the order dated 17.9.97 passed in OA.1212/97.

3. The direction given in the OA reads as follows:-

"The representation of the applicant dated 11.9.96 and 30.1.97 (Annexure-I and V) should be disposed of in accordance with law and following the directions given in OA.962/92 dated 20.9.95 within a period of three months from the date of receipt of a copy of this judgement. If his representation is going to be decided in his favour then he is entitled for consequential benefits such as promotion and fixation of pay on par with his junior".

4. The respondents have filed their reply and the applicant has filed his rejoinder. Perused the same.

5. The OA.1212/97 was decided on 17.9.97.

6. As per the letter dated 25.3.95 the select panel for filling up 26 vacancies of IOW Gr-I/SE(W) was prepared by the respondents on 25.6.96. It is stated by the respondents that the select panel was prepared on the basis of the seniority to the extent of vacancies assessed. As on that day the seniority list dated 13.3.96 was in force.

7. In the seniority list dated 13.3.96 (Annexure-E) the name of the applicant was at Sl.No.87, while the names of H.T.Prakash and

D D.Venkataramana were at Sl.Nos. 71 and 73. On this

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premise the name of the applicant did not figure in the select panel dated 25.6.96.

3. As per the directions given in the OA the respondents have revised the seniority list by the proceedings dated 25.3.98 and 11.8.98. On account of the revision of seniority, the applicant is now shown at Sl.No.65 and H.T.Prakash and D.Venkataramana are shown at Sl.No.s. 73 and 74 respectively. When the respondents revised the seniority list by proceedings dated 25.3.98 and 11.8.98 they should have considered whether the applicant could be placed in the select panel dated 25.6.96 on the basis of the revised seniority list.

9. The respondents submit that the currency of the said panel was for a period of 2 years. That means the select panel was in existence till 24.6.98. The directions were given in the OA on 17.9.97. The revised seniority list was prepared on 25.3.98. When they prepared the seniority list on 25.3.98 the select panel dated 25.6.96 was still in existence. The respondents could have placed the applicant at an appropriate place in the select panel as per his seniority at Sl.No.-59 as indicated in the revised seniority list dated 25.3.98.

D

10. It is not their case that the applicant was not qualified in the tests conducted pursuant to the letter dated 25.8.95. They submit that the select panel was prepared on the basis of the seniority that means on the basis of the seniority list dated 13.6.95. When that seniority list was revised by the subsequent seniority list dated 25.3.98 and 11.8.98 then the respondents were bound to revise the select panel dated 25.6.96 life of which was not expired by then.

11. In that view of the matter the applicant is entitled to the consequential benefits as ordered in the OA.

12. The respondents shall place the applicant at an appropriate place on par with his junior who ~~was~~^{was} empanelled in the select list dated 25.6.96. His pay in the cadre of I.O.W. Gr.I/(SE/W) in the scale of pay of Rs.2000-3200/6500-10,500 shall be fixed notionally on par with his junior and ~~notionally~~^{monetarily} from the date, the applicant shoulders the higher responsibilities.

DL

30/7
1st AND 11th COURT

COPY TO:-

1. HDNND
2. HHRP M(A)
3. HBSOP M(J)
4. D.R. (A)
5. SPARE

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMIN)

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMIN)

THE HON'BLE MR. B.S. JAI PARAMESHWAR
MEMBER (JUDL)

ORDER: Date. 14-7-99

ORDER / JUDGMENT

MA./RA./CP.NO 819/98
IN
DA.NO. 1212/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

HA ALLOWED

C.P. CLOSED

R.A. CLOSED.

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

28 JUL 1999

हैदराबाद न्यायपीठ
HYDERABAD BENCH

Presently he is working as ICW Grade-II. The impugned seniority list No. P/E/612/IOWs/Vol.IV. dated 13-03-96 (Annexure-VI) was issued on the basis of the direction given in OA.962/92 decided on 20-9-95. It is stated that the name of the applicant is not shown correctly in the provisional seniority list issued on 13-03-96 in accordance with the judgement in OA.962/92 in so far as the applicant is concerned. It is further stated that the applicant was not given the due seniority on the basis of the direction given in OA.962/92 as he was not an applicant in that OA. Hence the applicant filed representation dated 11-09-96 (Annexure-V) requesting the respondents to give him the benefit of the judgement in OA.962/92 in fixing his seniority in the provisional seniority list dated 13-3-96. He also submitted another representation for the same relief dated 30-1-97 (Annexure-I). It is now stated that those representations are still to be disposed of. In the mean time the learned counsel for the applicant submits that inspite of confirming the provisional seniority list the respondents after going through the objections raised if any by the employees, the respondents are giving promotions to higher grade on the basis of the provisional seniority list dated 13-3-96. The applicant further submits that his junior has been promoted to the higher grade. The said juniors appeared for the training later than him in the next batch.

3. This OA is filed praying for a direction to R-1 to R-3 to revise the seniority list dated 13-3-96 following para 303(a) of IREM R/W the judgement in OA.962/92 dated 20-09-95 and further direction to the respondent No.1 to 3 to refix ~~the~~ his seniority by placing him in between 67 and 68 in the seniority list dated 13-3-96 and promote the applicant as Junior Engineer Gr-I w.e.f., 8-7-96 with all consequential benefits i.e., the date when the junior was promoted and posted as JE Gr-I.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 1212/97.

Dt. of Decision : 17-09-97.

S. Krishna Reddy

.. Applicant.

Vs

1. The Chief Personnel Officer,
SC Rly, Rail Nilayam, Sec'bad.
2. The Chief Engineer, Open Line,
Rail Nilayam, S.C. Railway,
Sec'bad.
3. The Chief Administrative Officer(C),
SC Rly, Rail Nilayam, Sec'bad.
4. Sri H.T. Prakash
5. Sri G.A. Khalal
6. Sri D. Venkataramana

.. Respondents.

Counsel for the applicant : Mr. P. Krishna Reddy

Counsel for the respondents : Mr. K. Siva Reddy, SC for Rlys.

CORAM:-

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

Heard Mr. P. Krishna Reddy, learned counsel for the applicant and Mr. K. Siva Reddy, learned counsel for the respondents

2. The applicant in this OA was selected for the post of Inspector of Works Grade-III on the basis of the selection made by the Railway Service Commission in pursuance of the notification No. 2/80. The applicant and others were sent for training in Sept and the training was over. He appeared for the examination held 5-6-82 and thereafter he was appointed as regular post of IDW Gr-

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4. The learned counsel for the respondents submitted that the seniority list dated 13-3-96 (Annexure-VI) is only provisional. Hence that seniority list before being made final his representation may be directed to be disposed of.

5. In view of the above submission, the following direction is given at the admission stage itself:-

The representation of the applicant dated 11-9-96 and 30-1-97 (Annexure-I and V) should be disposed of in accordance with ^{and} law following the directions given in OA.962/92 dated 20-09-95 within a period of three months from the date of receipt of a copy of this judgement. If his representation is going to be decided in his favour then he is entitled for consequential benefits such as promotion and fixation of pay on par with his junior.

6 No costs.

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

[Signature]

न्यायालय अधिकारी
COURT OFFICER
केन्द्रीय प्रशासनिक अदालत
Central Administrative Tribunal
हैदराबाद बेंच
HYDERABAD BENCH

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD.

M.A.No. 819 of 1998
in
O.A.No. 1212 of 1997.

Between:

S.Krishna Reddy. . . . Applicant/Applicant.

And:

1. The Chief Personnel Officer,
South Central Railway,
Rail Nilayam, Secunderabad. and others.
. . . . Respondents/Respondents.

2.
REJOINDER AFFIDAVIT FILED ON BEHALF OF THE APPLICANT

I, S.Krishna Reddy, s/o.Sidda Reddy, aged about 38 years,
Occ:Junior Engineer, Q/o.Divisional Engineer, S.C.Railway,
Kazipet, now having temporarily comedown to Hyderabad

do hereby solemnly affirm and sincerely state as follows:-

1. I am the applicant herein and as such I am well
acquainted with the facts of the case.

2. I was selected in the selection held by the Railway
Service Commission as Apprentice Asst. I.O.W. Basing on
the R.R.B. merit selected candidates were sent for training
~~after~~ in batch.es I was sent for training in the first
batch. After the training I appeared for examination and
appointed in a regular post of IOW. Gr.III.

3. In the year 1989, a seniority list of IOW Gr.III was
published on 7-3-89. The said seniority list was not in
accordance with the rules. The candidates who were sent for
training in the latter batch were shown seniors to the
candidates who were sent for training in the first batch.

Under those circumstances candidates who belong to the
first batch made representation and the same was rejected.

Questioning the said order, Hyderabad Hussain and others who belong to 1st batch and juniors to me filed O.A.No.962/92. Pending the O.A.No.962/92, all of them were promoted as IOW Gr.II in the year 1993. On 21-2-1994 a provisional seniority list of IOW Gr.II was published but the same is not communicated to me. Basing upon the said seniority list applications were called for to fill up 26 posts of IOW Gr.I on 25-8-95. My name is also included.

4. Subsequently on 20-9-95, the Hon'ble Tribunal was pleased to dispose off the O.A.No.962/92 with the following directions:-

" 9. So, it is just and proper to construe the first limb of para 303(a) as under:-

"Whenever the candidates selected in pursuance of particular notification are sent for training in batches by following panel position in the select list, those who were sent in the later batch for training have to be placed below those who were sent for training in the earlier batch. Inter-se seniority of those who were sent in the same batch of training has to be determined on the basis of the marks secured in the examination that is held after the training."

10. Hence, the impugned order No. P/E/612/IOW/Vol.IV, dt.29-4-92 of R-1 is liable to be set aside. The seniority of the applicants herein has to be fixed on the basis of the principle laid down in this order and accordingly, the seniority list as on 31-1-1989 in respect of Inspector of Works Gr.III in SC Rlys which was published on 7-3-1989 has to be revised and if later seniority lists are published, they too have to be accordingly revised."

5. It is clear from the above order that the judgement rendered in O.A.No.962/92 is applicable to all the similarly placed person and that judgement is " a jus in rem" .

6. Basing upon the directions in O.A.No.962/92, the administration has revised the seniority and published the seniority list on 13-3-96, but the same was not communicated.

7. The seniority list dt.13-3-96, is not prepared according to the rules or the principles laid down in the judgement. Even though the Hyder Hussain and others, applicants in O.A.No.962/92 are juniors to me, they were shown senior to me. The administration has implemented only to the persons who approached the Tribunal, but not to all similarly situated persons.

8. I was asked to appear for written test on 18-3-96. On qualifying the written test, I was asked to attend the viva-voce . I attended the viva-voce on 18-4-96. On 25-6-96 panel of the selected candidates was published but my name is not included in the panel. As my name is not included I made representations and as no reply is received I filed O.A.No.1212/97 praying the Hon'ble Tribunal to direct the administration to revise the seniority list dt.13-3-96 following para 303 (a) of IREM r/w the judgement in O.A.No.962/92, dt.20--9--1995 and for a further direction to the administration to refix the seniority with all consequential benefits.

10. The Hon'ble Tribunal, by an order dt.17-9-97, was pleased to dispose of the O.A.No.1212/97 with the following direction:-

"In view of the above submission, the following direction

is given at the admission stage itself:-

BEFORE THE CENTRAL ADMINISTRATIVE
TRIBUNAL: AT HYDERABAD.

M.A.No. 819 of 1998

in

O.A.No. 1212 of 1997.



RE-JOINDER AFFIDAVIT FILED ON
BEHALF OF THE APPLICANT

M/s. P. KRISHNA REDDY &
SMT. P. SARADA
COUNSEL FOR THE APPLICANT/
APPLICANT.

may be filed
on
18/6/99.

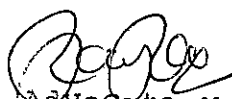
10. The representation of the applicant dated: 11-9-96 and 30-1-97 (Annexure-I and V) should be disposed of in accordance with law and following the directions given in O.A.No.962/92 dated: 20-09-95 within a period of three months from the date of receipt of a copy of this judgement. If his representation is going to be decided in his favour then he is entitled for consequential benefits such as promotion and fixation of pay on par with his junior."

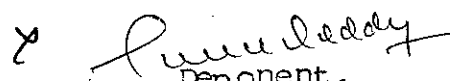
11. I submit that in view of the orders of the Hon'ble Tribunal directing the respondents that if my representation is decided in my favour, I am entitled to consequential benefits such as promotion and fixation of pay on par with my junior. The orders of the Hon'ble Tribunal has become final. Hence the respondents are bound to follow the order. Under the above circumstances the contentions raised in the written statement filed in M.A. No.819/1998 in O.A.No.1212/1997 amount to gross contempt of the order of the Hon'ble Tribunal dated: 17-9-1997 in O.A.No.1212/1997. Hence without ^{any} further ~~any~~ delay the respondents may be directed to implement the orders in O.A.No.1212/1997, dated: ~~17-12~~ 17-09-1997 and pass such other order or orders in the interests of justice.

12. If the above orders ~~xxx xxx~~ is not implemented the applicant will suffer irreparable loss, i.e. promotion and pay fixation.

Solemnly affirmed and signed his name
in my presence on 7th day of March,
1999, at Hyderabad.

Before me,


Advocate, Hyderabad.


Deponent.

MA No: 819/98

OA: 1212/92

8/10/98

None present. Post it for
orders tomorrow i.e. 9/10/98.

H D H N J
VC

9-10-98

Post on 13-10-98

(H D H N J)
VC

9.12.98

Post before
2nd court tomorrow
by
B B R P
M (O)

H D H N J
VC

14/12/98

Heard Mr. P. Krishna

Reddy for the applicant.
None for the respondents.

Notice.

List this MA for
orders on 24/12/98:

H B S J P
M (O)

H B S J P
M (O)

Notice in MA
H-24/12/98
12/98
Issued
16/12/98

ORIGINAL

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD.

रेलवे/RAILWAY

बेच केस/BENCH CASE

M.A.No. 819 of 1998

IN

O.A. No. 1212 of 1997

Supplementation Petition

Mr. P. Krishna Reddy
COUNSEL FOR THE APPLICANT.

AND

Mr. K. Siva Reddy
Sr. ADDL. STANDING COUNSEL FOR C.G.S
C.G. RLY.

31/12/98

At request of the
applicant counsel, list it on

1/1/99.

R
HBSP
R (S)

HRRN
M (A)

MA. 819/98

in

OA. 12/12/97

1-1-99

List this MA for
orders on 22-1-99.

R
HBSP
M (S)

HRRN
M (A)

22-1-99.

List this m.a. on
28-2-99.

Jr
HBSP
M (S)

SSJ

HRRN
M (A)

3-2-99:

1/2 and Sri Phurina Singh for
Sri Krishna Reddy for
the applicant and
Sri Siva Reddy for
respondents. It is
stated by the counsel
for the applicant that
the reply is filed
only today and
needs time.

List this m.A. on

10-2-99

Jr
HBSP
M (S)

HRRN
M (A)

SSJ

12/2/99:

List on 9/3/99.

Jr
HBSP
M (S)

HRRN
M (A)

Office Note

ORDER

3.1.99.

Search Di Bhimsingh for
Di Krishna Reddy for
the applicant and
Di Sina Reddy for
respondents. It is
stated for the applicant
that the reply in the
M.A., is filed only
today and requests
time. List this
M.A., as 10.2.99

LSJP

H.B.N

M(5,

M(5,

99)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: : HYDERABAD BENCH: :
AT HYDERABAD.

UR 8(3) & CAT(P) Rule 1987

M.A.No. 819 of 1998

in

O.A.No. 1212 of 1997.

Between:

S. Krishna Reddy s/o. Sidda Reddy,
aged about 37 years,
Junior Engineer,
O/o. Divisional Engineer,
South Central Railway,
Kazipet.

... Applicant/Applicant.

And:

1. The Chief Personnel Officer,
South Central Railway,
Rail Nilayam, Secunderabad.
2. The Chief Engineer, Open Line,
Rail Nilayam, South Central Railway,
Secunderabad.
3. The Chief Administrative Officer(C),
South Central Railway,
Rail Nilayam, Secunderabad.

... Respondents/Respondents.

(Other respondents are not necessary in this M.A)

BRIEF FACTS OF THE CASE:-

(1) The applicant herein filed the O.A. before the Hon'ble Tribunal praying the Hon'ble Tribunal to direct the Chief personnel Officer, South Central Railway, Secunderabad, the Chief Engineer/Open Line/Secunderabad and the Chief Administrative Officer(C), South Central Railway, Secunderabad to revise the seniority list dated: 13-3-1996 following para 303(a) of IREM r/w judgement in O.A.No. 962/92 dt. 20-9-95 and further direct them to fix the seniority of my client placing him in between 67 & 68 in seniority list dt. 13-3-96, include his name in the panel of Junior Engineer, Grade-I and promote him from 25-6-96 i.e. the date when the junior of the applicant was promoted as Junior Engineer, Gr-I in scale Rs. 2000-3200 (RSRP) with all consequential benefits.

(2) The applicant submits that the Hon'ble Tribunal Tribunal by an order dt.17-9-1997 was pleased to dispose of the O.A.No.1212/97 with the following direction:-

"The representation of the applicant dated:11-9-96 and 30-1-97 (Annexure-I and V) should be disposed of in accordance with law and following the directions given in O.A.No.962/92, dated:20-09-95 within a period of three months from the date of receipt of a copy of this judgement. If his representation is going to be decided in his favour then he is entitled for consequential benefits such as promotion and fix-ation of pay on par with his junior."

(3) The applicant respectfully submits that in pursuance of the judgement delivered by the Hon'ble Central Administrative Tribunal, the seniority list was published on 25-3-98 by the Chief Personnel Officer, Secunderabad. In the said seniority list the applicant was placed at Sl.No.79 and the name of H.T.Prakash is at Sl.No.90 and Mr.D.Venkataramana is at Sl.No.91.

(4) The applicant humbly submit that in the selection held for the promotion to the post of Inspector of Works, Gr.I in scale Rs.2000-3200(RSRP), the applicant was declared passed in the written examination, which was published on 18-3-96 and was asked to attend viva-voce on 18-4-96. But surprisingly in the selected panel published on 25-6-96, the applicant name was omitted where as the names of H.T.Prakash & P.Venkataramana who shown at Sl.No.23 & 25 respectively. ~~xxxx~~ The applicant submit that basing on the wrong seniority ~~the applicant's~~ his name was omitted, while the names of his juniors were included in the panel.

(5) The applicant humbly submit that aggrieved by the

selection panel ~~the applicant~~ he filed O.A.No.1212/1997 and the same was disposed of with directions to the respondents to dispose of the representation dt.11-9-96 and 30-1-97.

(6) In pursuance of the judgement, the respondents were pleased to revise the seniority list. Under the revised seniority list dated:25-3-98, the applicant was placed at sl.No.79 where as H.T.Prakash and D.Venkata Ramana were placed at Sl.No.90 & 91 respectively. The Hon'ble Tribunal clearly mentioned in its order in O.A.No.1212/97 stating that if the representation is going to be decided in favour ~~show~~ of the applicant then he is entitled for consequential benefits such as promotion and fix-ation of pay on par with his junior.

(7) Even though in the seniority list dated:25-3-98 the applicant was placed above his juniors, he was not given consequential benefits. The applicant is entitled for being selected as Junior Engineer, Gr.I (2000-3200(RSRP)) w.e.f. 25-6-96 when his junior was promoted and kept in the panel.

(8) The applicant humbly submit that after publishing the ~~xxxxxx~~ revised seniority list dated:25-3-98, he caused legal notice through his advocate on 28-4-1998 bringing to the notice of the respondents to promote me as Junior Engineer, Grade-I(Rs.2000-3200(RSRP)) presently designated as Section Engineer w.e.f. 25-6-96 with all consequential benefits including arrears of salary, increments, fixation of pay and seniority. No reply was received by the applicant from the Railway Administration.

(9) RELIEF SOUGHT:-

Under the above circumstances the Hon'ble Tribunal may be pleased to direct the respondents to implement the order of the Hon'ble Tribunal in O.A.No.11212 of 1997, dated:17-9-1997 and further direct the respondents to promote the applicant as Junior Engineer, Grade-I in scale Rs.2000-3200(RSRP), presently designated as Section Engineer w.e.f. 25-6-1996 with all consequential benefits including arrears of salary, increments, fixing of pay etc., and pass such other order or orders in the interests of justice.

Verification

I, S.Krishna Reddy, s/o.Sidda Reddy, aged about 37 years, Junior Engineer,, Office Of Divisional Engineer, South Central Railway,Kazipet, do hereby declares that the contents stated above are true to the best of my knowledge, belief and information. I have not suppressed any facts of the case.

P. Sada

Counsel for the Applicant.

Hyderabad,
Dt.31-8-1998.

S. Krishna Reddy

SIGNATURE OF THE APPLICANT.

Annexure - I

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

C.A.1212/97.

Dt. of Decision : 17-09-97.

S.Krishna Reddy

.. Applicant.

Vs

1. The Chief Personnel Officer,
SC Rly, Rail Nilayam, Sec'bad.
2. The Chief Engineer, Open Line,
Rail Nilayam, S.C.Railway,
Sec'bad.
3. The Chief Administrative Officer(C),
SC Rly, Rail Nilayam, Sec'bad.
4. Sri H.T.Prakash
5. Sri.G.A.Khalal
6. Sri D.Venkataramana

.. Respondents.

Counsel for the applicant : Mr.P.Krishna Reddy

Counsel for the respondents : Mr.K.Siva Reddy, SC for Rlys.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMISHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER(ADMN.))

Heard Mr.P.Krishna Reddy, learned counsel for the applicant and Mr.K.Siva Reddy, learned counsel for the respondents.

2. The applicant in this OA was selected for the post of Inspector of Works Grade-III on the basis of the selection made by the Railway Service Commission in pursuance of the notification no. 2780. The applicant and others were sent for training in Sept.'82 and the training was over. He appeared for the examination held on 5-6-82 and thereafter he was appointed as regular post of ~~10W~~ Gr-III.

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Presently he is working as ICW Grade-II. The impugned seniority list No.P/E/612/ICWs/Vol.IV. dated 13-03-96 (Annexure-VI) was issued on the basis of the direction given in O.A.962/92 decided on 20-09-95. It is stated that the name of the applicant is not shown correctly in the provisional seniority list issued on 13-03-96 in accordance with the judgement in O.A.962/92 in so far as the applicant is concerned. It is further stated that the applicant was not given the due seniority on the basis of the direction given in O.A.962/92 as he was not an applicant in that OA. Hence the applicant filed representation dated 11-09-96 (Annexure-V) requesting the respondents to give him the benefit of the judgement in O.A.962/92 in fixing his seniority in the provisional seniority list dated 13-3-96. He also submitted another representation for the same relief dated 30-1-97 (Annexure-I). It is now stated that those representations are still to be disposed of. In the mean time the learned counsel for the applicant submits that in spite of confirming the provisional seniority list the respondents after going through the objections raised if any by the employees, the respondents are giving promotions to higher grade on the basis of the provisional seniority list dated 13-3-96. The applicant further submits that his junior has been promoted to the higher grade. The said juniors appeared for the training later than him in the next batch.

3. This OA is filed praying for a direction to R-1 to R-3 to revise the seniority list dated 13-3-96 following para 303(a) of J.E.M. R/W the judgement in O.A.962/92 dated 20-09-95 and further direction to the respondent No.1 to 3 to refix ~~the~~ his seniority by placing him in between 67 and 68 in the seniority list dated 13-3-96 and promote the applicant as Junior Engineer Gr-I w.e.f. 8-7-96 with all consequential benefits i.e., the date when the junior was promoted and posted as JE Gr-I.

4. The learned counsel for the respondents submitted that the seniority list dated 13-3-96 (Annexure-VI) is only provisional. Hence that seniority list before being made final his representation may be directed to be disposed of.

5. In view of the above submission, the following direction is given at the admission stage itself:-

The representation of the applicant dated 21-9-96 and 30-1-97 (Annexure-I and V) should be disposed of in accordance with law, following the directions given in CA.942/92 dated 20-09-95 within a period of three months from the date of receipt of a copy of this judgement. If his representation is going to be decided in his favour then he is entitled for consequential benefits such as promotion and fixation of pay on par with his junior.

No costs.

प्रमाणित कि
CERTIFIED TO BE TRUE COPY
D. K. Sharma
मुख्य न्यायाधीश
COURT OF APPEALS
विशेष न्यायाधीश
आन्ध्र प्रदेश उच्च न्यायालय
HYDERABAD BENCH

TLC
P. S. S. S.

A.P. Krishna Reddy

Smt. P. Sarada

ADVOCATES

Annexure - II

(O) : 3223091

(R) : 2369...

Date 28-4-1998.

By Regd. Post with Ack. Due.

To

1. The Chief Personnel Officer,
South Central Railway, Rail Nilayam,
Secunderabad.
2. The Chief Engineer, Open Line, S.C. Rly.,
Rail Nilayam, Secunderabad.
3. The Chief Administrative Officer (C),
S.C. Rly., Rail Nilayam, Secunderabad.

Under the instructions of my client Mr. S. Krishna Reddy, who is presently working as Jy. Works/I/Warangal, under Sr. Divisional Engineer/South/Secunderabad, I issue the following notice to you.

My client has filed O.A.No. 1512/97 before the Hon'ble Central Administrative Tribunal, Hyderabad Bench at Hyderabad praying the Hon'ble Tribunal to direct the Chief Personnel Officer, S.C. Rly., Secunderabad, the Chief Engineer/Open Line/Secunderabad and the Chief Administrative Officer (C), S.C. Rly., Secunderabad to revise the seniority list dt. 13-3-1996 following para 303 (a) of I.R.E.M. read with judgement in O.A.No. 962/92 dt. 20-9-95 and further direct them to fix the seniority of my client placing him in between 67 and 68 in seniority list dt. 13-3-96, include his name in the panel of junior engineer grade-I and promote him from 25-5-95 i.e. the date when the junior of my client was promoted as junior engineer Gr. I (Rs. 2000-3200 (RSP)) with all consequential benefits.

OFFICE : 3-5-899, Himayathnagar, Hyderabad - 500 029.

RESIDENCE : 3-5-797, Renuka Shakthi Apts, Flat No. 106, Kingkothe Basheer Bagh, Hyderabad - 500 029.

The Hon'ble Tribunal by an order dt.17-9-97 was pleased to dispose off O.A.No.1212/97 with the following directions:-

"The representation of the applicant dated:11-9-96 and 30-1-97 should be disposed of in accordance with law and following the directions given in O.A.No.962/92 dated:20-8-95 within a period of three months from the date of receipt of a copy of this judgement. If his representation is going to be decided in his favour then he is entitled for consequential benefits such as promotion and fixation of pay on par with his junior."

In pursuance of the judgement delivered by the Hon'ble Central Administrative Tribunal, the seniority list was published on 25-3-1998 by the Chief Personnel Officer, Secunderabad. In the said seniority list my ~~xxxx~~ client rank No.79. The name of Mr.H.T.Prakash is rank No.90 and Mr.D.Venkataramana is rank No.91.

In the selection held for the promotion to the post of Inspector of Works Gr.I(Rs.2000-3200(R&P)), my client was declared passed in the written examination was published on 13-3-96 and they were asked to attend viva-voce on 18-4-96. But surprisingly in the selected panel published on 25-6-96 my client name was omitted where as the name of Mr.H.T.Prakash was shown as Sl. No.23 and the name of Mr.D.Venkataramana was published on 12-8-96. The total number of vacancies were 25. My client reliably learnt that based on wrong seniority his name was omitted while the names of his juniors were included in the panel.

Cont.. 3

P. Krishna Reddy

Smt. P. Sarada

ADVOCATES

10
UJ : 3223091

(R) : 236947

--- 3 ---

Date

Under the revised seniority list published on 25-3-1998 my client Sl.No.79 where as the seniority rank of Mr.H.T.Prakash and Mr.D.Venkateramana ranking 90 and 91. Under those circumstances in view of the order of the Hon'ble Central Administrative Tribunal, Hyderabad in O.A.No.1212/97 my client is entitled for being selected as Junior Engineer Grade-I (Rs.2000-3200(RSRP)) w.e.f. 25-6-96 when his junior was promoted and kept in panel.

Hence you are called upon to give promotion to my client as Junior Engineer Grade-I (Rs.2000-3200(RSRP)) presently designated as Section Engineer w.e.f. 25-6-96 with all consequential benefits including arrears of salary, increments, fixation of pay and seniority within two weeks from the date of receipt of this notice. In case the just request of my client is not complied with he has no other alternative except to approach the Hon'ble Central Administrative Tribunal, Hyderabad for necessary relief and you will be held personally responsible for the expenditure my client may likely to incur in that behalf.

Take notice accordingly.

K. Krishna Reddy

(P. KRISHNA REDDY)
ADVOCATE

OFFICE : 3-5-899, Himayathnagar, Hyderabad - 500 029.

RESIDENCE : 3-5-797, Renuka Shakthi Apts, Flat No.106, Kingkothe, Basheer Bagh Hyderabad - 500 029.

TLC
P. Sarada

for Implementing the
Judgment in O.A.

BEFORE THE CENTRAL ADMINISTRATIVE
TRIBUNAL: AT HYDERABAD.

M.A.No. of 1998

in

O.A.No. 1212 of 1997.



Petition for implement the
order in O.A.No.1212/1997

dated:17-9-1997.

Received copy
Smt. P. Sarada
K. Siva Reddy
SC 25/9/98

Recd sent to the Bench
on 25/9/98

M/s.P.KRISHNA REDDY &
SMT.P.SARADA
COUNSEL FOR THE APPLICANT/
APPLICANT.

may be filed
25/9/98

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

MA.NO: 319 of 1998

IN

OA.NO: 1212 of 1997

Between:

S. Krishna Reddy

Applicant

AND

1. The Chief Personnel Officer,
South Central Railway
Rail Nilayam,
Secunderabad.
2. The Chief Engineer,
Open Line,
Rail Nilayam,
S.C. Railway,
Secunderabad.
3. The Chief Administrative Officer/C,
South Central Railway,
Secunderabad.

Respondents

REPLY STATEMENT FILED ON BEHALF OF THE RESPONDENTS.

I, S.P. Dayanand, S/o Late S.B. Papaiah aged 53 years, resident of Secunderabad, Occupation - Government Service, do hereby solemnly affirm and state as follows:

1. I am working as Senior Personnel Officer in the Office of the respondent No.1 and dealing with the subject matter of the case, as such well acquainted with all the facts of the case. I am filing this counter affidavit on behalf of the respondents No.1 to 3 as I have been authorised to do so.

Contd..2

[Signature]
Attest
व्यक्तिगत अधिकारी
द. म. रेलवे सिकंदराबाद.
ASST. PERSONNEL OFFICER
S. C. RLY, SECUNDERABAD

[Signature]
वरिष्ठ कार्मिक अधिकारी
द. म. रेलवे सिकंदराबाद
Senior Personnel Officer
S. C. Rly, Secunderabad.

2. It is submitted that as per the Hon'ble Tribunal Order dt. 17.9.97 in the said O.A., representations dt. 11.9.96 & 30.1.97 of the applicant were examined as per the directions given in O.A.No.962/92 dt. 28.9.95 and the revised seniority lists of JE/I/W and JE/II/W were published on 25.3.98 and 11.08.98. (ANNEXURE -A & B)

3. With regard to consequential benefits, it is submitted that a notification for the selection to the post of IOW Gr.I (SE/W) Scale Rs.2000-3200/b500-10500 was issued vide letter no.P/E/608/IOW Gr.I/Vol. V (ANNEXURE 'C') Dt. 25.8.95 for 26 vacancies (SC-4, ST-2, UR-20) consisting of written and viva-voce test. Accordingly a list of 73 eligible employees was also circulated in order of seniority alongwith the above notification. The name of the applicant is at S.No.59 in the said eligibility list. The seniority list of IOW/Gr.II Scale Rs.1600-2660 (RSRP) was published vide letter no.P/E/612/IOW/Gr.II Dt. 21.2.94. The name of the (ANNEXURE 'D') applicant is at S.No.84. The names of Sri H.T. Prakash and Sri D. Venkataramana are at S.No. 62 & 64 respectively. The seniority which was published on 21.2.94 was revised in pursuance of Hon'ble CAT's judgement in O.A.No. 962/92. The revised seniority list of IOW/Gr.II (Scale Rs.1600-2660) was published vide P/E/612/IOWs/Vol IV Dt. 13.3.96. (ANNEXURE 'E') In the revised seniority list the name of the applicant

Contd..3

[Signature]
Attestor

व्यक्तिगत कार्यालय अधिकारी
ए. न. रेड्डी सिकंदराबाद.
ASST. PERSONNEL OFFICER
R. C. RLY, SECUNDERABAD

[Signature]
वरिष्ठ कार्यालय अधिकारी
द. म. रेड्डी सिकंदराबाद
Senior Personnel Officer
S. C. Rly, Secunderabad

was at S.No.87 while names of S/Shri H.T. Prakash and D. Venkataramana were at S.No. 71 & 73. The applicant did not represent at any time till 11.9.96 against his position in the seniority. The panel was published (ANNEXURE-F) on 25.6.96. The applicant made a representation on 11.9.96 and 30.1.97 after completion of the selection and publication of the panel. He has filed O.A.No.1212/97 during Sept. 97.

4. In pursuance of the directions of the Hon'ble Tribunal in O.A. 1212/97, the representations dt. 11.9.96 and 30.1.97 were examined and seniority of the applicant was revised. Revised seniority lists for JE-I (W) and JE-II (W) as on 1.4.94 were published vide this office letter No.P/E/612/IOWs/Vol IV dated 11.8.98. (ANNEXURE-B) The name of the applicant is at S.No. 65 and the names of Sri H.T. Prakash and D. Venkataramana are at S.No. 73 & 74.

5. It is submitted that the applicant had appeared for selection to the post of SE/W and was declared as qualified in the written test which was announced on 18.3.96 and attended viva-voce on 18.4.96. The panel was published on 25.6.96 for qualified candidates to the extent of vacancies assessed. The selection to the post of IOW, Grade-I (SE/Works) in scale Rs.2000-3200 (RSEP)/6500-10500 (RS-97) was completed during June, 96. The Applicant has not disputed regarding his seniority till the finalisation of the selection. He has made

Contd..4

[Signature]
Asst. Personnel Officer
S. C. RLY, SECUNDERABAD

[Signature]
वरिष्ठ कार्मिक अधिकारी
द. म. रेलवे सिकंदराबाद
Senior Personnel Officer
S.C. Rly, Secunderabad

representation only on 11.9.96 and 30.1.97 i.e after completion of the selection. He has filed O.A.No. 1212/97 during September, 97, whereas the panel for the post of IOW/Gr-I (SE/Works) in scale Rs.2000-3200 was published during June, 96. At the time of the selection i.e during 1996 no representation was made by the applicant. Further it is submitted that the currency of the panel has already expired i.e after completion of two years from the date of publishing panel i.e 25th June, 96. The seniority of the Applicant was revised as per his representation in view of this Hon'ble Tribunal's directions in O.A.No. 1212/97, but his promotion to the post of IOW/Gr-I could not be given, since he was not empanelled to the post of IOW/Gr.I as per seniority existing at that time. The only course of action available is to extend the benefit of giving proforma promotion and seniority from the date of his Junior is promoted in IOW/Gr-I as per the revised seniority list published on 11.8.98 once he gets through the fresh selection for which written test examination was held on 30.1.99 and the applicant attended the examination.

6. As per the AVC the post of Section Engineer (ANNEXURE 6) Grade-I scale Rs.2000-3200/6500-10500 is a selection post consisting of written examination and viva-voce test.

In the circumstances, it is prayed that the

Contd..5

[Signature]

Asst. Personnel Officer
S. C. RLY, SECUNDERABAD

[Signature]

Senior Personnel Officer
S.C. Rly., Secunderabad

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL, HYDERABAD BENCH, A.H. 90.

MA. NO. 819 of 98

IN

O.A. NO. 1212 of 1997

Reply statement filed on
Behalf of the Respondents

filed

Hon'ble Tribunal may be pleased to dismiss the
M.A.

(Signature)
Deponent

बॉरेंट कार्मिक अधिकारी
द. म. रेलवे सिकंदराबाद
Senior Personnel Officer
S.C. Rly., Secunderabad.

Sworn and signed before me
on this 2nd day of February 1999
at Secunderabad.

(Signature)

Attestor
बॉरेंट कार्मिक अधिकारी
द. म. रेलवे सिकंदराबाद
ASST. PERSONNEL OFFICER
S.C. RLY, SECUNDERABAD

83
Annexure A'

SOUTH CENTRAL RAILWAY

Headquarters Office,
Personnel Branch,
Secunderabad.

M. P. 8/012/TOM/3.1.17

Dated: 25.3.98

CH/ST, CH/PT, CH/ST/ST
CH/ST/ST, CH/ST/ST
TS 1, CH/ST/ST, TS 1, CH/ST
CH/ST/ST/ST/ST/ST/ST

Sub: Publishing of Seniority List of ST/ST/
Works in Sd. Rs. 1400-2000 (BSP) of
CH/ST Dept.

Pursuant to the Judgment delivered by Hon'ble CTE/STB
in OA No. 1022/92 & 254/92, the Seniority of the affected
employees in the seniority list of ST/ST/ST in Sd. Rs. 1400-
2000 (BSP)/5500-8000 RS(RP) is revised and enclosed.
Consequent on above, the seniority list of ST/ST/ST in Sd.
Rs. 1400-2000 (BSP)/5500-8000 RS(RP) is also revised and
sent herewith for circulation amongst staff concerned.

It may please be notified to the staff concerned that
the seniority lists are prepared and subject to the
disposal of petition pending before CTE, if any.

Yours faithfully,
Sd/- 25.3.98

For Chief Personnel Officer

Copy to SCRMU & BARE.

90W - 1400 - 2300 (RSP)

SNO	NAME	DATE OF BIRTH	DATE OF APPT.	DATE OF ENTRY	SNO	NAME	DATE OF BIRTH	DATE OF APPT.	DATE OF ENTRY
115	Y.V. Satyanarayana	05-08-62	19-09-81	29-10-93	115	Y.V. Satyanarayana	05-08-62	19-09-81	- - P
116	D. Ranga Raj	28-07-61	04-09-81	29-10-93	116	D. Ranga Raj	28-07-61	04-09-81	- -
117	Y. Subbaya Sastry	01-01-63	22-04-81	01-03-93	117	Y. Subbaya Sastry	10-09-61	01-09-81	- - P
118	V.S. Khobare	23-06-61	01-09-81	- -	118	V.S. Khobare	23-06-61	01-09-81	- - P
119	K.R. Shetty	01-06-61	04-09-81	- -	119	K.R. Shetty	01-06-61	04-09-81	- - P
120	A. Srinivasachar	01-06-61	04-09-81	- -	120	A. Srinivasachar	01-06-61	04-09-81	- - P
121	C. Amruthaiah	21-01-60	05-09-81	- -	121	C. Amruthaiah	21-01-60	05-09-81	- - P
122	V. Jehan Mohan	25-11-57	05-09-81	- -	122	V. Jehan Mohan	25-11-57	05-09-81	- -
123	K.V.S.V. Prasad	23-06-59	05-09-81	- -	123	K.V.S.V. Prasad	23-06-59	05-09-81	- - P
124	H.T. Prakash	01-06-61	01-12-81	- -	124	A.H. Gannur	- -	- -	- -
125	A.H. Gannur	- -	- -	- -	125	B.A. Kalai	24-07-57	04-09-81	- - P
126	G.A. Kalai	24-07-57	04-09-81	- -	126	K.T. Reddy	- -	- -	- -
127	D. Venkata Ramana	- -	01-12-81	- -	127	K.L. Narasimha Rao	25-10-49	04-12-81	- -
128	K.T. Reddy	- -	- -	- -	128	G. Aryogya Das	26-01-60	01-09-81	- -
129	K.L. Narasimha Rao	25-10-49	04-12-81	- -	129	H. Hageshwar Rao	01-07-56	01-09-81	- -
130	B. Bankateshwar Rao	15-06-62	04-12-81	- -	130	H.R. Reddy	- -	- -	- -
131	T. Dayindra Kumar	01-06-62	01-12-81	- -	131	A. Venkata Ramanaiah	12-12-57	07-09-81	- -
132	G. Aryogya Das	26-01-60	01-09-81	- -	132	P. Someshwar Rao	31-05-55	17-09-81	- -
133	H.R. Reddy	- -	- -	- -	133	J.G.K. Murthy	25-01-50	01-09-81	- -
134	H. Hageshwar Rao	01-07-56	01-09-81	- -	134	D. Dayasidi	- -	- -	- -
135	V. Ramachandraiah	12-09-52	01-12-81	- -	135	K. Laxmi Narasiah	04-03-50	01-09-81	- -
136	D.V. Vijay Kumar	23-08-59	01-12-81	- -	136	P. Jaya Gopi	13-11-58	01-09-81	- -
137	A. Venkatesunay Gopal	18-12-57	07-09-81	- -	137	J. Suryanarayana	12-06-62	01-01-81	- - P
138	A. Venkata Ramanaiah	12-12-57	07-09-81	- -	138	O. Suresh	- -	- -	- -
139	P. Someshwar Rao	31-05-55	17-09-81	- -	139	G. Viveshwar Rao	06-01-59	01-09-81	- -
140	J.G.K. Murthy	25-01-50	01-09-81	- -	140	H.D. Reddy	08-09-58	01-09-81	- - P
141	K. Laxmi Narasiah	04-03-50	01-09-81	- -	141	V. Narayana Murthy	03-03-50	01-09-81	- -
142	P. Jaya Gopi	13-11-58	01-09-81	- -	142	S. Krishna Reddy	08-05-60	01-09-81	- -
143	J. Suryanarayana	12-06-62	01-09-81	- -	143	Shah Mahboob Sahab	01-01-61	01-09-81	- -
144	G. Viveshwar Rao	06-01-59	01-09-81	- -	144	A.K. Naikick	- -	- -	- -

2014 - 1400 - 2300 (RSRP)

SNO NAME DATE OF CTPH DATE OF APPT DATE OF ENTRY SNO NAME DATE OF CTPH DATE OF APPT DATE OF ENTRY

145 M. Onabhinava Murthy 15-05-60 04-12-81 - 145 K. Venkateshwar Rao 13-10-46 01-09-81

146 N.O. Reddy 08-09-58 01-09-81 - 146 Ch.S. Prasada Rao 15-09-58 01-09-81

147 V. Narayana Murthy 03-03-50 01-09-81 - 147 H. Sathya Rao 12-02-55 19-09-81

148 S. Krishna Reddy 08-05-60 01-09-81 - 148 M. Hyder Hussain 12-01-60 01-09-81

149 Shafi Habibullah 01-06-61 01-09-81 - 149 N. Venkataratnamiah 14-08-47 20-09-81

150 Ch.S. Prasada Rao 15-09-58 01-09-81 - 150 T. Vijay Mahan 16-06-59 01-09-81

151 K. Venkateshwar Rao 13-10-46 01-09-81 - 151 K. Stephan 16-06-59 01-09-81

152 M. Sathya Rao 12-02-55 19-09-81 - 152 G.R.K. Paramanama 01-06-61 01-12-81

153 M. Hyder Hussain 12-01-60 01-09-81 - 153 H.Y. Prakash 01-06-61 01-12-81

154 N. Venkataratnamiah 14-06-67 20-09-81 - 154 N. Venkataratnamiah 01-06-61 01-12-81

155 T. Vijay Mahan Rao 10-01-58 01-12-81 - 155 N. Venkateshwar Rao 15-06-55 01-12-81

156 K.S. Sarma 10-01-58 01-12-81 - 156 T. Ravinder Kumar 01-06-62 01-12-81

157 K. Rapti Raju 12-06-58 04-12-81 - 157 A. Arul Ramalinga 12-09-58 01-12-81

158 P.S. J. Priyanka 22-07-56 04-12-81 - 158 V. Ramachandran 12-09-58 01-12-81

159 V. Stephan 16-06-59 01-09-81 - 159 D.V.V. Kumar 28-02-59 01-12-81

160 G.R.K. Paramanama 10-12-59 01-12-81 - 160 A.V. Ravi 10-12-59 01-12-81

161 P. R. Chand 10-12-59 01-12-81 - 161 P. R. Chand 10-12-59 01-12-81

162 R. R. Chand 10-12-59 01-12-81 - 162 R. R. Chand 10-12-59 01-12-81

163 R. R. Chand 10-12-59 01-12-81 - 163 R. R. Chand 10-12-59 01-12-81

164 R. R. Chand 10-12-59 01-12-81 - 164 R. R. Chand 10-12-59 01-12-81

165 R. R. Chand 10-12-59 01-12-81 - 165 R. R. Chand 10-12-59 01-12-81

166 R. R. Chand 10-12-59 01-12-81 - 166 R. R. Chand 10-12-59 01-12-81

167 R. R. Chand 10-12-59 01-12-81 - 167 R. R. Chand 10-12-59 01-12-81

168 R. R. Chand 10-12-59 01-12-81 - 168 R. R. Chand 10-12-59 01-12-81

1600-2660 (RSRP)

NO	NAME	BIRTH	ADMIT.	ENTER	NO	NAME	BIRTH	ADMIT.	ENTER
82	M. N. Reddy	08-09-58	01-09-81	29-10-93	82	K. Venkateswar Rao	12-10-55	01-09-81	29-10-93
83	V. Narayana Murthy	03-05-50	01-09-81	29-10-93	83	Ch. S. Prasad Rao	15-09-58	01-09-81	29-10-93
84	S. Krishna Reddy	03-05-60	01-09-81	29-10-93	84	H. Satya Rao	12-07-55	12-09-81	29-10-93
85	S. Krishna Reddy	01-06-61	01-09-81	29-10-93	85	Hydar Hussain	12-01-60	01-09-81	29-10-93
86	Ch. Prasad Rao	12-09-58	01-09-81	29-10-93	86	R. Venkataramiah	14-06-47	29-07-81	29-10-93
87	K. Venkateswar Rao	12-10-55	01-09-81	29-10-93	87	T. V. Vijaya Mohan	-	-	-
88	H. Satya Rao	12-07-55	19-09-81	29-10-93	88	K. Stephen	16-06-59	01-09-81	29-10-93
89	H. Hydar Hussain	12-01-60	01-09-81	29-10-93	89	G. R. K. Pramoohan	-	-	-
90	R. Venkataramiah	14-06-47	29-09-81	29-10-93	90	H. T. Prakash	01-06-81	01-12-81	29-10-93
91	K. Subramaniam S.	10-04-58	01-12-81	29-10-93	91	D. Venkataramiah	-	01-12-81	29-10-93
92	K. Bapi Raju	12-06-58	04-12-81	29-10-93	92	R. Venkateswar Rao	15-06-57	04-12-81	29-10-93
93	P. S. J. Polynadha	22-07-58	04-12-81	29-10-93	93	T. Ravindra Kumar	01-06-52	01-12-81	29-10-93
94	K. Stephen	16-06-59	01-09-81	29-10-93	94	V. Ramachandralah	12-09-58	01-12-81	29-10-93
95	-	-	-	-	95	T. V. V. Kumar	10-02-59	01-12-81	29-10-93
96	-	-	-	-	96	A. Venkateswar Rao	10-12-59	01-12-81	29-10-93
97	-	-	-	-	97	G. V. S. Mallikarjun Rao	08-07-60	01-12-81	29-10-93
98	-	-	-	-	98	H. Dakshina Murthy	15-05-60	04-12-81	29-10-93
99	-	-	-	-	99	K. Subramaniam	10-04-58	01-12-81	29-10-93
100	-	-	-	-	100	K. Bapi Raju	12-06-58	04-12-81	29-10-93
101	-	-	-	-	101	P. S. J. Polynadha	22-07-58	04-12-81	29-10-93

Security revised as per
the marks obtained in
the training

SNO	Name	Date of Birth	Date of Appt.	Date of Entry	Sno	Name	Date of Birth	Date of Appt.	Date of Entry
52	V.V. Satyanarayana	05-08-67	19-09-81	29-10-92	52	V.V. Satyanarayana(N)	05-08-67	19-09-81	29-10-92
53	D.Ranga Raj	28-07-61	04-09-81	29-10-92	53	D.Ranga Raj ✓	28-07-61	04-09-81	29-10-92
54	G.D. Kapur (ST)	01-01-62	22-04-81	01-03-92	54	V.Subbayya Sastri (S)	10-09-61	01-09-81	21-10-92
55	V.S. Shetty	10-09-61	18-08-82	29-10-92	55	V.S.Khobra (B)	23-08-61	01-09-81	29-10-92
56	V.S. Khobra	23-08-61	01-09-81	29-10-92	56	K.R. Shetty (P)	01-08-61	01-09-81	29-10-92
57	K.R. Shetty	01-08-61	04-09-81	29-10-92	57	A. Srivatsan (W)	01-08-61	04-02-81	29-10-92
58	A. Sri Vasanthar	01-08-61	04-09-81	29-10-92	58	C. Amruthayya (F)	21-01-60	05-09-81	29-10-92
59	C. Amruthayya	21-01-60	05-09-81	29-10-92	59	V. Jehan Mohan ✓	25-11-57	05-09-81	29-10-92
60	V. Jehan Mohan	25-11-57	05-09-81	29-10-92	60	K.V.S.V. Prasad (P)	23-08-59	05-09-81	29-10-92
61	K.V.S.V. Prasad	23-08-59	05-09-81	29-10-92	61	A.H. Ramani ✓	-	-	-
62	H.Y. Prakash	01-06-61	01-12-81	29-10-92	62	G.A. Kalyani (M)	24-07-57	04-09-81	29-10-92
63	G.A. Kalyani	24-07-57	04-09-81	29-10-92	63	F.T. Reddy ✓	-	-	-
64	P.V. Dasari	-	01-12-81	29-10-92	64	K.L. Marudappa Rao ✓	25-10-19	04-12-81	29-10-92
65	K.L. Marudappa Rao	25-10-19	04-12-81	29-10-92	65	G. Aranya Deo	25-01-60	01-09-81	29-10-92
66	G.M. Maheshwar Rao	15-08-62	04-12-81	29-10-92	66	M. Hageshwari Rao ✓	01-07-56	01-09-81	29-10-92
67	T. G. Subbaraj Kumar	01-08-62	01-12-81	29-10-92	67	H.R. Reddy ✓	-	-	-
68	G. Aranya Deo	25-01-60	01-09-81	29-10-92	68	A.V. Ramaswath ✓	12-12-57	07-09-81	29-10-92
69	M. Hageshwari Rao	01-07-56	01-09-81	29-10-92	69	P. Somashwar Rao-B	21-05-55	17-09-81	29-10-92
70	P. Somashwar Rao	12-09-58	01-12-81	29-10-92	70	J.G.N. Murthy-B	25-01-50	01-09-81	29-10-92
71	G.V. Vijaya Kumar	22-08-59	04-12-81	29-10-92	71	N. Dayanathi (SC) ✓	-	-	-
72	A.V. Ramaswath	12-12-57	07-09-81	29-10-92	72	P.J. Gupta-B	13-11-58	01-09-81	29-10-92
73	P. Somashwar Rao	21-05-55	17-09-81	29-10-92	73	S. Saravananarayana-B (S)	17-08-62	01-09-81	29-10-92
74	J.G.N. Murthy	25-01-50	01-09-81	29-10-92	74	B. Guresh (SC) ✓	-	-	-
75	G. Visweswar Rao	04-02-50	01-09-81	29-10-92	75	G. Visweswar Rao ✓	06-01-50	01-09-81	29-10-92
76	G. Raja Gupta	12-11-58	01-09-81	29-10-92	76	N.N. Reddy-B (S) ✓	02-09-58	01-09-81	29-10-92
77	A. Saravananarayana	17-08-62	01-09-81	29-10-92	77	V. Harinaga, Murthy-B	03-07-50	01-09-81	29-10-92
78	G. Visweswar Rao	06-01-50	01-09-81	29-10-92	78	S. Krishnar Reddy-B	09-05-60	01-09-81	29-10-92
79	G.V.V. Sathilakarjuna	08-07-60	01-12-81	29-10-92	79	S. Hanthob, Babab ✓	01-01-61	01-09-81	29-10-92
80	H. Dakshina Murthy	15-05-60	04-12-81	29-10-92	80	A.K. Nalliah (SC) ✓	-	-	-

[illegible]

Annexure B

SOUTH CENTRAL RAILWAY:

Headquarters Office
Personnel Branch

Secunderabad:

Dated: 11-08-1998.

NO.P (E) 612/IOWs/Vol.IV.

CE/SC, CPM/RE/BZA, CAO/C/SC,

DY.CPO/C/SC, SPO/RE/BZA, S.K.

CPM/MTP/M.S, DRM/P/SC, HYB, BZA, GTL & UBL,

DRM/W/ SC, HYB, BZA, GTL & UBL.

Sub:- Revised provisional seniority list of
JE/I /W Scale Rs. 5500-9000 & JE/II/W
Scale Rs. 5000-8000 (RS-97) in pursuance
to the judgements in O.A.NO.962/ 92
filed by Shri M.Hyder Hussain, IOW & 7
others, O.A.NO. 254/93 filed by Sri V.
Narayana Murthy, IOW before CAT/HYB
O.A.NO. 2009/2140/95 filed by S/Sri T.B.
Subramanyeswara Rao & G.Laxminarayana,
IOWs before CAT/SBC and O.A.NO.1212/97
filed by Shri S.Krishna Reddy, IOW
before CAT/ HYB.

Ref:- 1) This Office letter NO.P/E/ 612/IOW/
Vol.V of 26-11-92.

2) This Office letter NO.P/E/612/IOWs/
Gr.II dt. 21-2-94.

In pursuance to the judgements delivered in the
above cases and in terms of Para 30.3(a) of IREM circu-
lated under S.C.NO. 36/93, the seniority list of JE/I/
Works Grade Rs. 5500-9000 (RS-97) & JE/II/W Grade
Rs. 5000-8000 (RS-97) already published vide this Office
letters cited are revised and sent herewith for circula-
tion amongst staff concerned.

It may please be notified to the Staff concerned that
the revised seniority lists are provisional. Representations
if any received from the employees concerned may please be
forwarded to this office before 31-08-1998. Any represen-
tation received after this date will not be entertained.

(Signature)
11/8/98

(T.P.V.S.SEKHAR RAO)

Dy.C.PO/HQrs.

for Chief Personnel Officer.

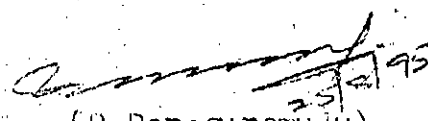
Encl: As above.

8. The staff in the list of 'Stand By' are also alerted to be in readiness to appear for the selection, only in the event of any refusals received from the eligible staff on or before 08.9.95.

9. The selection and the position that may be assigned to the staff in the panel would be provisional and subject to outcome of the K.P.No.74/93 filed by Sri S.Rajendran and 13 others against the judgement pronounced in O.A.No.394/89 before CAT/HYB in favour of Sri N.Gopalakrishnan and 8 others.

10. Please acknowledge receipt.

Encl:As above.



(R.Parasuramulu)
for Chief Personnel Officer.

Copy to: Sr. Inspector/Secret Cell/CPO/Q/SC. He is requested to advise whether there are any DAR/SPE/Vig.cases pending or proposed to be initiated against the employees mentioned in the enclosed list.

C/- Steno to SPO/E&HQ for information.

C/- Dy.CE/D&F/HQ/SC for information.

South Central Railway

Headquarters office,
Personnel Branch,
Secunderabad.

No.P/E/608/IOW/Gr.I/vol.V

Dated: 25 / 8 / 95.

CE/OL, CGE, CBE, CTE/SC, CTE/MC, Secy.to CE/OL, CAO/C/SC,
SPO/Con, DRMs(P)SC, HYB, BZA, UBL & GTL. Sr. DENs/co-ord/SC,
HYB, BZA, UBL and GTL, AIE/HFZ, AIE/KI, AIE/Kovvur, MTP (R)/MAS,
CPM/RO/BZA, IRISIT/SC, KRCI L/GOA.

Sub: Selection to the post of Inspector of Works
Gr.I, scale Rs.2000-3200 (RSRP) - 80% quota-
Civil Engg.Dept.

...

1. It is proposed to hold selection (Written & Viva-voce) for formation of panel for 26 vacancies in the category of IOW, Gr.I, scale Rs.2000-3200 (RSRP), out of which 4 are reserved for SC, 2 for ST and the balance are un-reserved.
2. The written examination will be held on 30.9.95 (Saturday) paper-I at 20.00hrs and paper-II at 14.00 hrs in CE's office, 5th floor, Railnilayam/SC. The employees in the enclosed list should be relieved in time for appearing for the Written examination without fail.
3. The IOWs Gr.II, scale Rs.1600-2660 (RSRP) who are in the field of consideration as mentioned in the enclosed list as Annexure-A including 'Stand By'. The syllabus for the written examination is enclosed as Annexure-B may please be circulated amongst the staff concerned.
4. If any of the employees mentioned in the enclosed list are undergoing any penalty or any DAR/SPE/Vig.cases pending or proposed to be initiated against them, full details of the case may be advised to this office immediately.
5. In case, if any of the employees mentioned in the enclosed list is un-willing to appear for the above selection, a written unconditional letter should be obtained to that effect and sent to this office before 08.9.95.
6. The above notification may please be notified to all the concerned employees including those who are on sick list/~~km~~ leave/deputation etc.by sending the same to their residential address under Regd.post and their acknowledgement obtained.
7. The updated SRS together with the confidential Reports for the last 3 years of the concerned employees should be kept ready and sent to this office through special messenger, when required for.

contd...2

P/E/612/IOW/3/Gr.II

1.	2.	3.	4.
28.	Y.V.Satyanaarayana	IOW/Gr.II	(presently working as Sr. Inspector, Sleeper factory at KI BZA zone)
29.	D.Rangaraj	-do-	CAO/C/SC
30.	Y.S.Sastry	-do-	-do-
31.	V.S.Khobare	-do-	-do-
32.	K.R.Shetty	-do-	-do-
33.	A.Srinivasachar	-do-	-do-
34.	C.Amruthaiah	-do-	KRCIL/GOA
35.	V.Jehan Mohan	-do-	MTP/R/MAS
36.	K.V.S.Prasad	-do-	BZA
37.	H.T.Prakash	-do-	CAO/O/SC
38.	G.A.Kalal	-do-	-do-
39.	D.Venkataramana	-do-	SC Divn.
40.	K.L.Narasimha Rao	-do-	CAO/C/SC
41.	B.Venkateswara Rao	-do-	SC Divn.
42.	T.Ravindrakumar	-do-	CAO/C/SC
43.	G.Arogia Das	-do-	-do-
44.	M.Nageswara Rao	-do-	BZA Divn.
45.	V.Ramachandraiah	-do-	HYB Divn.
46.	D.V.Vijayakumar	-do-	CAO/C/SC
47.	A.Venkataswamy goud	-do-	-do-
48.	A.Venkataramanaiah	-do-	-do-
49.	P.Someswara Rao	-do-	RE/BZA
50.	J.Gopalakrishnamurthy	-do-	CE/OL/SC
51.	K.Lakshminarasiah	-do-	CAO/C/SC
52.	P.Jaya Gopi	-do-	GTL Divn.
53.	J.Suryanarayana	-do-	SC Divn.
54.	G.Visweswara Rao	-do-	CAO/C/SC
55.	G.V.V.S.Mallikarjuna Rao	-do-	RE/BZA
56.	M.Dakshinamurthy	-do-	SC Divn.
57.	N.Damodar Reddy	-do-	HYB Divn.
58.	V.Narayanamurthy	-do-	BZA Divn.
59.	S.Krishnareddy	-do-	SC Divn.
60.	Shaik Mahboobsheeb	-do-	RE/BZA
61.	Ch.S.Prasada Rao	-do-	BZA Divn.

....3

ANNEXURE-A

Selection to the post of IOW/Gr.I, scale Rs.2000-3200 (R&R)
Civil Engineering Department.

List of eligible employees to appear for Written test.

S.No.	Name of the Employee S/Sr1	Present designation & Gr.	Divn./Unit
1.	2.	3.	4.
1.	G.Satyanaarayana Murthy	IOW/Gr.II	CAO/C/SC
2.	V.M.Cherian	-do-	-do-
3.	P.M.Rao	-do-	HYB Divn.
4.	N.Nageswara Rao (SC)	-do-	BZA Divn.
5.	M.Md. Ismail	-do-	CAO/C/SC
6.	A.Sivaramakrishnan	-do-	-do-
7.	J.K.Khare	-do-	-do-
8.	A.Satyanaarayana	-do-	-do-
9.	L.Moorthy	-do-	-do-
10.	P.Manokaran	-do-	-do-
11.	K.Sivaramakrishnan	-do-	-do-
12.	A.Munireddy	-do-	GTL Divn.
13.	Sunil Showmick	-do-	GTL Divn.
14.	S.Balakrishnan	-do-	CAO/C/SC
15.	P. Prasad (SC)	-do-	BZA Divn.
16.	P.Gnapal (SC)	-do-	UBL Divn.
17.	P.Ram Rao (SC)	-do-	BZA Divn.
18.	J.Radhakrishnaiah (SC)	-do-	RE/BZA
19.	S.C.Banerjee (SC)	-do-	UBL Divn.
20.	M.Babaiiah Sudhakar (SC)	-do-	HYB Divn.
21.	Ch.Karunakara Rao (SC)	-do-	-do-
22.	Ch.Prasannekumar (SC)	-do-	RE/BZA
23.	K.Sashaiah (SC)	-do-	HYB Divn.
			(presently working as COW(Afforestation) in Gr.Rs.2375-3500 CE(OL)Office ex. cadre post)
24.	Kankipati Venkateswara Rao (SC)	-do-	BZA Divn.
25.	K.Honnur Sashob	-do-	CAO/C/SC
26.	Yacob Khasim	-do-	SC divn.
27.	J.G.Patrica	-do-	-do-

2/8/55

SYLLABUS FOR SELECTION TO THE POST OF INSPECTOR OF WORKS
GRADE-I IN SCALE Rs.2000-3200(RSRP) -- CIVIL ENGINEERING

DEPARTMENT

PART-I (40.00 MRS. ON 30/9/2010:- IN CE/CL/Office/SC.

1. Duties of IOWs Gr.I
2. Preparation of Plans and Estimates
3. Contracts and measurements for works
4. Execution of works and progress reports
5. Gardens and Plantations. Disposal of grass and other mature products.
6. Maintenance of Sanitary and Hygienic conditions in Station Yards and Railway colonies.
7. Maintenance of Stations.
8. Inspection and Maintenance of Buildings and structures other than Bridges.
9. Water supply, Drinage and Sewerage
10. Design of simple structures and foundations.
11. Passenger amenities.
12. Official Language policy and Rules.

Part-II (14.00 MRS. ON 30/9/2010:- IN CE/CL/Office/SC.

1. Engineering Stores and their accountal.
2. Acquisition, management and disposal of land
3. General & Subsidiary Rules pertaining to works
4. IRW Manual pertaining to works.
5. Buildings and Rents. Rules regarding allotment of Quarters, rent statements, building cost index.
6. Schedule of dimensions (BG or MG or NG)
7. Care and custody of survey instruments
8. Storage and use of explosives.
9. Basic schedule of rates.
10. Specifications for works.
11. Payment of wages Act, Workmen's compensation Act, Minimum wages Act, Indian Railways act and Hours of Employment regulations.
12. Disciplinary & Appeal Rules.

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62.	K.Venkateswara Rao	(D.O. 13.12.46)	IOW/Gr. II	BZA Divn.
63.	M. Satya Rao		-do-	SC Divn.
64.	M. Hyder Hussain		-do-	CAO CE/OL/SC
65.	R. Venkataramanaiiah		-do-	BZA Divn.
66.	K. Subrahmaneswara Sarma		-do-	CAO/C/SC
67.	K. Bapi Raju		-do-	RE/BZA
68.	P. S. J. Priyanadha		-do-	CAO/C/SC
69.	K. Stephen		-do-	IRISET/SC.
70.	T. A. L. N. Prasad		-do-	AIE/HFZ
				(presently working as Sr. Inspector (civil) at sleeper factory HFZ)
71.	D. Bhaskar		-do-	BZA Divn.
72.	Harishkumar Thamankar		-do-	HYB Divn.
73.	K. Mohan Reddy		-do-	BZA Divn.
74.	V. Ramakrishna Rao		-do-	AIE/Kovvur
				(Presently working as Sr. Inspector (civil) at PSC factory KVR)
75.	S. Appala Raju		-do-	BZA Divn.
76.	Ch. Satyamurthy		IOW/Gr. II	-do-
77.	K. Parthasarathy		-do-	SC Divn.
78.	Ch. Papa Rao (SC)		-do-	BZA Divn.

STAND BY

1.	K. Satyanarayana		IOW/Gr. II	CAO/C/SC
2.	P. Ramulu		-do-	HYB Divn.
3.	G. Ramgopal		-do-	CAO/C/SC
4.	G. R. Rathnakar		-do-	BZA Divn.
5.	J. Rajkumar		-do-	CAO/C/SC
6.	D. Hameed		-do-	-do-
7.	G. Muralikrishna		-do-	-do-
8.	B. Rajendrakumar		-do-	CE/OL/SC

23/2/95

Annexure D'

South Central Railway

Headquarters Office,
personnel branch,
Secunderabad,
Date: 21/2/1994.

No.P/E/612/IOWS/Gr.II.

CE/OL/SC; CGE/SC; CBE/SC; CE/N/SC; Dy.CE/G/SC; CMOR/C/SC;
SPO (Con)/HQ/SC; CPM/RE/BZA; DRMS (P)/SC/HYB; BZA, UBL & GTL;
Sr.DENS/Co-ord/SC; HYB; BZA; UBL & GTL; CPM/RE/MAS;
CPM/MTP(RP)/MAS.

Sub: publishing seniority list of IOW, Gr.II,
scale Rs.1600-2660(RSRP) - Civil Engg.
dept. as on 16.2.94.

...

1. The provisional seniority list of Inspector of Works, scale Rs.1600-2660(RSRP) as on 16.2.94 is sent herewith for circulation amongst staff concerned immediately. This seniority list is prepared based on the revision of seniority, Gr.II published under this office letter No.P/E/282/IOWs dt 21.2.94 in pursuant to the judgement pronounced in O.A.No.394/89 before CAT/HYB. This is however provisional subject to the disposal of R.P.No. 74/93 filed by S/shri S.Rajendra and 13 others (IOW, Gr.II).

2. Omissions/Corrections required to be made, if any observed, may please be brought to the notice of this office for necessary action.

3. The representations, if any from staff in connection with assignment of position in the seniority, accompanied by valid material support in regard to their claims, may be forwarded along with your remarks on or before 21.3.94. Any representations received after 21.3.94 will not be entertained. Representations already disposed off earlier by this office will not be entertained afresh.

4. This seniority list will be provisional and subject to the inclusion/interpolation of some more names and also subject to the judgement of the supreme court/High court/CAT in respect of writ petitions/Applications or Appeals pending in Supreme court/High court/CAT as the case may be.

5. Kindly acknowledge receipt.

Encl:As above.

(R.PARASURAMULU)

for Chief Personnel Officer.

C/-Dy.CPO/L&W/HQ/SC (7 copies each for SCRE Sangh & SCRM Union).

24.2.94

24/2

Seniority list of IOWs (Contd....)

1.	2.	3.	4.	5.	6.	7.	8.	9.
								Retired
16.	P.S. Ianka	-	UBL	03.01.36	10.03.59	31.03.92	30.01.92	
17.	P.M. Rao	-	HYB	13.11.38	28.03.79	31.03.92	30.01.92	
18.	S. Rajendran	4/-	CAOR/C/SC	17.09.59	18.03.80	07.05.90	30.01.92	
19.	R. Raja	-	"	06.05.55	15.03.80	07.05.90	30.01.92	
20.	M.M. Ismail	-	"	15.09.55	.80	07.05.90	30.01.92	
21.	A. Sivaramakrishnan.	-	"	06.12.54	18.03.80	07.05.90	30.01.92	
22.	A.K. Gupta	-	"	28.12.58	15.03.80	07.05.90	30.01.92	
23.	J.K. Thare	-	RCE/KPT	17.01.60	10.03.80	07.05.90	30.01.92	
24.	A. Satyanarayana.	-	CAOR/C/SC	15.11.54	18.03.80	07.05.90	30.01.92	
25.	L. Boorthy	SC	BZA	05.07.55	18.03.80	07.05.90	30.01.92	
26.	P. Ramoharan.	-	"	26.07.36	11.11.57	31.03.92	30.01.92	
27.	Syed Loosa Ali	-	"	01.07.37	19.02.57	31.03.92	30.01.92	
28.	H.M. Saheb.	-	"	10.08.57	02.07.80	31.03.92	30.01.92	
29.	K. Sivaramakrishnan.	-	"	01.01.42	28.01.64	31.03.92	30.01.92	
30.	K. Muni Reddy	-	GTL	15.01.38	16.04.62	31.03.92	30.01.92	
31.	Sumil Bhowmick.	-	"	30.12.37	08.08.61	31.03.92	30.01.92	
32.	S. Balakrishna.	SC	CAOR/C/SC	04.07.64	17.03.87	31.03.92	30.01.92	
33.	P. Pratap	SC	BZA	04.07.48	21.06.75	31.03.92	30.01.92	
34.	P. Rama Rao.	SC	"	17.09.36	19.07.61	31.03.92	30.01.92	
35.	Shivaram Ramanna.	SC	HYB	04.03.37	14.08.58	31.03.92	30.01.92	
36.	Gopal Maruthi Rao.	SC	"	01.07.65	01.08.89	31.03.92	30.01.92	
37.	J. Radhakrishnaiah.	SC	RE/BZA					

21/2/94.... 3/-

SOUTH CENTRAL RAILWAY.

SANCTIONED STRENGTH			
P.	T.	W/C	Total
34	4	80	128

Provisional seniority list of IOWs Gr. II scale Rs.1600-2660 (BSRP) as on 1.1.94 -
Civil Engineering Department.

Sl. No.	Name of the Employee. S/Shri	Whether SC/ST	Divn/ Unit.	Date of Birth.	Date of appoint- ment.	Date of entry into Grade Rs.1600- 2660.	Date of confir- mation.	Remarks.
1.	2.	3.	4.	5.	6.	7.	8.	9.
1.	V. Raja Rao.	-	BZA	15.01.40	02.11.64	01.10.85	-	
2.	G. Thangavelu. ①	-	CAOR/C/SC	18.02.56	19.04.79	07.05.90	30.01.92	
3.	Kaveri Venkateswara Rao.	-	BZA	15.07.37	01.08.57	31.03.92	30.01.92	
4.	H. Rajeswaran Nair. ②	-	CAOR/C/SC	24.10.38	14.03.62	31.03.92	30.01.92	
5.	G. Shankara Narayana. ③	-	CE/OL/SC	07.08.40	18.06.63	25.05.92	30.01.92	
6.	R. R. Desai. ④	-	HYB	24.09.43	18.09.63	31.03.92	30.01.92	
7.	Ch. Padma Rao. ⑤	-	"	03.06.38	23.12.63	31.03.92	30.01.92	
8.	S. V. Ramana. ⑥	-	"	12.03.44	07.03.64	31.03.92	30.01.92	
9.	S. Rajagopalan. ⑦	-	"	15.10.41	19.10.65	31.03.92	30.01.92	
10.	V. Parthasarathy. ⑧	-	SC	06.10.38	15.12.61	31.03.92	30.01.92	
11.	N. Krishna Murthy. ⑨	-	CAOR/C/SC	30.06.39	28.03.61	31.03.92	30.01.92	
12.	G. Satyanarayana Murthy. ⑩	-	"	06.04.41	18.07.60	31.03.92	30.01.92	
13.	V. M. Cherian. ⑪	-	SC	08.04.39	16.01.62	31.03.92	30.01.92	
14.	V. Vidyadha Sarma. ⑫	-	HYB	01.07.36	06.06.64	31.03.92	30.01.92	
15.	K. Venkateswara Rao. ⑬	-	BZA	09.08.38	-	31.03.92	30.01.92	

2/2

Seniority list of IOWs Gr.II (Contd...)

1.	2.	3.	4.	5.	6.	7.	8.	9.
57.	K.R.Shetty. G.I (10)	CAOR/C/SC	01.06.61	04.09.81	29.10.93	30.01.92		
58.	A.Srinivasachar. G.I (10)	-do-	01.06.61	04.09.81	29.10.93	30.01.92		
59.	C.Amuthaiah. G.I (10)	KRC IL/GOA	21.01.60	05.09.81	29.10.93	30.01.92		
60.	V.Jehan Mohan. G.I (10)	MTP/R/MAS	25.11.57	09.09.81	29.10.93	30.01.92		
61.	K.V.S.Prasad. G.I (10)	BZA	23.06.59	05.09.81	29.10.93	30.01.92		
62.	H.T.Prakash. G.I (10)	CAOR/C/SC	01.06.61	01.12.81	29.10.93	30.01.92		
63.	G.A.Malal. G.I (10)	"	24.07.57	04.09.81	29.10.93	30.01.92		
64.	D.Venkataramana. G.I (10)	SC	-	01.12.81	29.10.93	30.01.92		
65.	K.L.Varasimha Rao. G.I (10)	CAOR/C/SC	25.10.49	18.01.74 04.12.81	29.10.93	30.01.92		
66.	B.Venkateswara Rao. G.I (10)	SC	15.06.62	04.12.81	29.10.93	30.01.92		
67.	T.Ravindra Kumar. G.I (10)	CAOR/C/SC	01.06.62	01.12.81	29.10.93	30.01.92		
68.	G.Aroga Das. G.I (10)	"	26.01.60	.09.81	29.10.93	30.01.92		
69.	M.Nageswara Rao. G.I (10)	BZA	01.07.56	01.09.87	29.10.93	30.01.92		
70.	V.Ramachandraiah. G.I (10)	CE/OL/SC	12.09.58	01.12.81	29.10.93	30.01.92		
71.	D.V.Vijayakumar. G.I (10)	CAOR/C/SC	23.08.59	01.12.81	29.10.93	30.01.92		
72.	A.Venkataswamy Goud. G.I (10)	-do-	10.12.59	01.12.81	29.10.93	30.01.92		
73.	A.Venkataramanaiah. G.I (10)	-do-	12.12.57	07.09.81	29.10.93	30.01.92		
74.	P.Someswara Rao. G.I (10)	RE/BZA	31.05.55	17.09.81	29.10.93	30.01.92		
75.	J.Gopalakrishna Marthy. G.I (10)	CE/OL/SC	25.01.50	14.04.74 01.09.81	29.10.93	30.01.92		
76.	K.Lekshminarasaiiah. G.I (10)	CAOR/C/SC	04.03.50	01.09.81	29.10.93	30.01.92		

2/12/94 5/-

Seniority list of IOWs Gr.II (Contd...)

1.	2.	3.	4.	5.	6.	7.	8.	9.
38.	S. S. Banerjee. G.I	SC	UBL	06.06.64	11.09.89 05.11.90	01.03.93	30.01.92	
39.	M. Babaiah Sudhakar. G.I	SC	HYB	08.03.67	28.03.90	01.03.93	30.01.92	
40.	Ch. Karunakara Rao. G.I	SC	"	01.06.68	28.03.90	01.03.93	30.01.92	
41.	Ch. Prasanna Kumar. G.I	SC	RE/BZA	01.06.66	01.08.89	31.03.92	30.01.92	
42.	K. S. Shaiah. G.I	SC	ZCFTC/KCG	20.07.67	05.03.89	31.03.92	30.01.92	
43.	Kawkipati Venkateswara Rao. G.I	SC	BZA	03.04.67	28.03.90	01.03.93	30.01.92	
44.	G. C. Nimjee. G.I	ST	SC	01.07.67	03.11.89	31.03.92	30.01.92	
45.	A. Buddyya. G.I	ST	BZA	04.05.66	18.04.88 03.11.89	31.03.92	30.01.92	
46.	Mirza Akbar Baig.	-	HYB	17.08.36	16.05.57	01.03.93	30.01.92	
47.	G. Satyanarayana Murthy (6)	-	CAOR/C/SC	06.04.41	18.07.60	01.03.93	30.01.92	M/O mch. w/ luf
48.	K. Honnor Saher. (10)	-	"	01.07.40	11.03.68	01.03.93	30.01.92	
49.	Yacob Khasim. (11)	-	SC	09.06.43	03.10.63	01.03.93	30.01.92	
50.	D. K. Joshi.	-	CAOR/C/SC	12.05.37	21.02.65	29.10.93	30.01.92	
51.	J. G. Patrick.	-	"	24.11.40	13.03.65	29.10.93	30.01.92	
52.	Y. V. Satyanarayana. G.I (13)	-	AIF/KI/BZA	05.08.62	19.09.81	29.10.93	30.01.92	wkg. as Sr. Insp. Civil under AIF/KI.
53.	D. Ranga Raja. G.I (14)	-	CAOR/C/SC	28.07.61	04.09.81	29.10.93	30.01.92	
54.	S. B. Bankapur. G.I (15)	-	AIF/HE	01.01.63	22.04.91	01.03.93	30.01.92	
55.	Y. S. Sastry. G.I (15)	-	CAOR/C/SC	10.09.61	16.06.82 01.09.81	29.10.93	30.01.92	
56.	V. S. Khobare. G.I (16)	-	"	23.06.61	01.09.81	29.10.93	30.01.92	

21/2/94. 4/-

Seniority list of IOWs Gr. II (Contd...)

1.	2.	3.	4.	5.	6.	7.	8.	9.
96.	D. Shaskar.	-	BZA	-	04.01.83	29.10.93	30.01.92	
97.	Harish Kumar Thamankar	-	HYB	20.10.62	27.01.83	29.10.93	30.01.92	
98.	K. Mohan Reddy.	-	BZA	15.06.61	04.04.83	29.10.93	30.01.92	
99.	V. Ramakrishna Rao.	-	AIE/Kovvur	01.06.61	18.04.83	29.10.93	30.01.92	Working as Sr. Inspector
						(Civil)	scale Rs. 2000-3200 (RSRP)	
100.	S. Appala Raju.	-	BZA	15.01.64	02.04.83	29.10.93	30.01.92	
101.	Sh. Satya Murthy.	-	"	15.06.64	02.04.83	29.10.93	30.01.92	
102.	K. Parthasarathy.	-	SC	30.01.63	02.04.83	29.10.93	30.01.92	
103.	K. Satyanarayana.	-	CAOR/C/SC	07.08.61	31.03.83	29.10.93	30.01.92	
104.	P. Ramulu.	-	HYB	02.02.61	02.04.83	29.10.93	30.01.92	
105.	G. Ramgopal.	-	CAOR/C/SC	13.10.62	02.04.83	29.10.93	30.01.92	
106.	G. R. Ratnakar.	-	BZA	07.11.62	02.04.83	29.10.93	30.01.92	
107.	J. Rajkumar.	-	CAOR/C/SC	14.02.61	02.04.83	29.10.93	30.01.92	
108.	D. Hameed.	-	-do-	01.06.58	10.02.86	29.10.93	30.01.92	
109.	G. Murali Krishna.	-	-do-	15.07.64	13.03.87	29.10.93	30.01.92	
110.	B. Rajendra Kumar.	-	CE/OL/SC	23.11.60	16.03.87	29.10.93	30.01.92	
111.	N. Radhakishan.	-	CAOR/C/SC	29.10.64	01.04.87	29.10.93	30.01.92	
112.	D. Srinivasulu.	-	GTL	02.07.63	16.07.84 17.03.87	29.10.93	30.01.92	
113.	T. Ramakrishna.	-	CE/OL/SC	12.01.64	16.03.87	29.10.93	30.01.92	
114.	K. Koteswara Rao.	-	CAOR/C/SC	21.02.39	19.03.62	29.10.93	30.01.92	
115.	I. Anokyan.	-	UBL	04.05.37	03.05.65	29.10.93	30.01.92	

21/21/4x... 7/-

Seniority list of IOWs Gr.II (Contd...)

1.	2.	3.	4.	5.	6.	7.	8.	9.
77.	P. Jaya Gopi. 181(33)	-	RE/BZA	13.11.58	01.09.81	29.10.93	30.01.92	
78.	J. Suryanarayana. 181(34)	-	SC	12.06.62	01.09.81	29.10.93	30.01.92	
79.	G. Visweswara Rao. 181(36)	-	CAOR/C/SC	06.01.59	01.09.81	29.10.93	30.01.92	
80.	G.V.V.S. Mallikarjuna Rao. 181(36)	-	RE/BZA	08.07.60	01.12.81	29.10.93	30.01.92	
81.	M. Dakshina Murthy. 181(62)	-	SC	15.05.60	04.12.81	29.10.93	30.01.92	
82.	N. Damodar Reddy. 181(32)	-	HYB	08.09.58	01.09.81	29.10.93	30.01.92	
83.	V. Narayana Murthy. 181(2)	-	BZA	03.03.50	24.03.73 01.09.81	29.10.93	30.01.92	
84.	S. Krishna Reddy. 181(29)	-	SC	08.05.60	01.09.81	29.10.93	30.01.92	
85.	Shak Mahaboob Saheb. 181(40)	-	RE/BZA	01.06.61	01.09.81	29.10.93	30.01.92	
86.	Ch. S. Prasada Rao. 181(41)	-	BZA	15.09.58	01.09.81	29.10.93	30.01.92	
87.	K. Venkateswara Rao. 181(42)	-	"	13.10.46	01.09.81	29.10.93	30.01.92	
88.	M. Satya Rao. 181(43)	-	SC	12.02.55	19.09.81	29.10.93	30.01.92	
89.	M. Hyder Hussain. 181(44)	-	CS/OL/SC	12.01.60	01.09.81	29.10.93	30.01.92	
90.	R. Venkataramanaiiah. 181(45)	-	BZA	14.06.47	29.09.81	29.10.93	30.01.92	
91.	K. Subrahmaneswara Sarma. 181(46)	-	CAOR/C/SC	10.04.58	01.12.81	29.10.93	30.01.92	
92.	K. Bapi Raju. 181(65)	-	RE/BZA	12.06.58	04.12.81	29.10.93	30.01.92	
93.	P. S. J. Priyanadha. 181(66)	-	CAOR/C/SC	23.07.56	04.12.81	29.10.93	30.01.92	
94.	K. Stephen. 181(48)	-	IRDET/SC	16.06.59	01.09.81	29.10.93	30.01.92	
95.	T. P. L. N. Prasad.	-	AIE/HF2	13.11.62	08.01.82	29.10.93	30.01.92	

Working as
Sr. Inspector
(Civil)/HF2 in scale
Rs. 2000-3200 (RSRP).

2/12/94 .. 6/-

Seniority List of IOWs Gr.II (Contd..)

1.	2.	3.	4.	5.	6.	7.	8.	9.
116.	G. Muruthaiah Hanumanthu	-	SC	20.06.43	19.08.63	29.10.93	30.01.92	
117.	C.D. Samuel.	-	SC	22.10.39	12.07.60	29.10.93	30.01.92	
118.	P. Santosh Kumar. 89/87	-	CAOR/C/SC	21.06.67	01.08.89	29.10.93	-	
119.	K. Samba Murthy. 89/88	-	GTL	22.06.65	01.08.89	29.10.93	-	
120.	Ch. Ellisha. 89/89	-	CAOR/C/SC	08.06.63	01.08.89	29.10.93	-	
121.	R. Siva Prasad. 89/90	-	UBL	28.04.64	28.05.90	29.10.93	-	
122.	P.V. Ramana Rao. 89/90	-	CAOR/C/SC	29.08.68	01.08.89	29.10.93	-	
123.	K. Bhanu Prasad. 89/91	-	"	02.01.65	01.08.89	29.10.93	-	
124.	V. Ramalinga Raju. 89/93	-	BZA	18.08.68	28.03.90	29.10.93	-	
125.	D. Nagesh Babu. 89/93	-	CAOR/C/SC	22.04.60	01.08.89	29.10.93	-	
126.	S. Satya Sai Prasad. 89/94	-	SC	01.06.69	01.08.89	29.10.93	-	
127.	B. Manoj Kumar Gupta. 89/94	-	CAOR/C/SC	28.07.69	01.08.89	29.10.93	-	
128.	K.V. Pratap Reddy. 89/97	-	-do-	01.06.65	28.03.90	29.10.93	-	
129.	Ch. Papa Rao. 89/102	SC	BZA	06.06.65	01.08.89	29.10.93	-	
130.	P. Santhosh Kumar. 89/105	SC	BZA	16.02.66	01.08.89	29.10.93	-	
131.	B. Siva Kumar. 89/138	SC	RE/BZA	18.10.60	28.03.90	29.10.93	-	
132.	Ramulu Bhukya.	ST	HYB	02.04.66	22.04.91	29.10.93	-	
133.	D. Manohar Prasad.	SC	SC	06.01.67	09.12.85	29.10.93	-	

bs/- 7/2/94.

left-over

left-over

21/2/94

19

ce,

No. P/E/012/10WS/Vol. IV.

CH/OL/SC; CH/OL (UPD); CH/MG; CH/TM; CBE; Socy. Co. CL/OL/SC;
Dy. CE/G/HQ; CAC/C/SC; DPL/CON; CHM/HQ; BZA; CHM/HQ/MAS;
DIMS(P)/SC; HYB; BZA; UBL & GTL; Sr. DENS/co-ord/SC; HYD; BZA;
UBL & GTL;

Subj:- O.A.No.962/92 filed by Sri M.Hyder Hussain and 7 others, O.A.No.254/93 filed by Sri V. Narayana Murthy, IOWs, Gr. III, scale Rs.1400-2300 (RSHF) before CAT/HYB - Revision of IOWs/Gr.III, scale Rs.1400-2300 seniority list.

Ref:- i) This office letter No. P/E/612/ IOWs/Vol. IV.
dt. 7.3.89 and dt. 26.11.92. - F 171

F.102
11) This office letter No.P/E/612/IOws/Gr.II
dt.21.2.94.

Pursuant to the Judgements delivered in O.A.No.902/92 and 254/93 by Hon'ble CAT/HyB, the seniority of the affected employees in the seniority list of IOW/Gr.III, scale Rs.1400-2300(RSNP) cited under reference (item-1) is revised and enclosed. Consequent on above, the seniority list of IOW/Gr.II, scale Rs.1600-2660(RSNP) cited under reference (item-2) above is also revised and sent herewith for circulation amongst staff concerned.

It may please be noted and notified the staff concerned that the revised seniority lists are provisional and subject to the disposal of petitions pending before CAT if any.

Encl: As above.

FOR CHIEF PERSONNEL OFFICER.

C/- Law Officer/SC for information in ref.to his letter
No.P.Law cell/648/66/HQ/CAT/93 dt.1/7.12.95 and
P.Law cell 648/245/HQ/CAT/92 dt.12.1.96.

~~APR 20 1962~~ / 270 (Wéline)

Red cap for 25. 5/10

Step - C Pol(Acc.) = 0.98

12306

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8/3/96

Revision of seniority list of ICM/Gr. II, scale Rs. 1600-2660 (RMRP) published under letter No. P/L/312/ICM/Gr. II dt. 21.2.94 as on 1.1.94 as per the judgement of CAT/HYB filed by Sri V. Narayana Murthy in O.A. No. 254/93 and Sri M. Hyder Hussain & 7 others in O.A. No. 962/93.

(13)

PRESENT POSITION.

Sl. No.	Name of the employee. s/shri.	Comm- nity.	Divn/ Unit.	Date of Birth.	Date of Appointment.	Date of entry into Gr. Rs. 1600-No. 2660 (RMRP).	Sl. No.	Name of the employee. s/shri.	Comm- nity.	Divn/ Unit.	Date of Birth.	Date of Appointment.	Date of entry into Gr. Rs. 1600-2660.
62.	H. T. Prakash.	UR.	CAO/C/SC	1.6.61	1.12.81	29.10.93.	62.	P. Someswara Rao.	OC	RE/BZA	31.5.55	17.9.81	29.10.93.
63.	G. A. Kalal.	OC	--do--	24.7.57	4.9.81	--do--	63.	J. Gopalakrishna Murthy	OC	CE/OL/SC	25.1.50	14.4.74	--do--
64.	D. Venkataramana.	OC	SC	..	1.12.81	--do--	64.	P. Jaya Gopi	OC	RE/BZA	13.11.53	1.9.81	--do--
65.	K. L. Narasimha Rao.	OC	CAO/C/SC	25.10.49	13.1.74	--do--	65.	J. Saryanarayana.	OC	SC	12.3.62	1.9.81	--do--
66.	B. Venkateswara Rao.	OC	SC	15.6.62	4.12.81	--do--	66.	N. Damodar Reddy.	OC	HYB	3.9.53	1.9.81	--do--
67.	T. Ravindra Kumar.	OC	CAO/C/SC	1.6.62	1-12-81	--do--	67.	V. Narayana Murthy.	OC	BZA	2.3.50	24.8.73	--do--
68.	G. Aroga Das.	OC	--do--	26.1.60	..9.81	--do--	68.	Shahik Mahabub Sahab	OC	RE/BZA	1.5.61	1.9.81	--do--
69.	M. Nageswara Rao.	OC	BZA	1.7.56	1.9.81	--do--	69.	Ch. S. Prasada Rao.	OC	BZA	15.9.58	1.9.81	--do--
70.	V. Ramachandraiah.	OC	CE/OL	12.9.53	1.12.81	--do--	70.	M. Hyder Hussain.	OC	CE/OL/SC	12.1.60	1.9.81	--do--
71.	D. T. Vijaya Kumar.	OC	CAO/C/SC	23.8.59	1.12.81	--do--	71.	H. T. Prakash.	OC	CAO/C/SC	1.5.61	1.12.81	--do--
72.	A. Venkataswamy Goud.	OC	--do--	10.12.59	1.12.81	--do--	72.	G. A. Kalal.	OC	--do--	24.7.57	4.9.81	--do--
73.	A. Venkatarachanaiah.	OC	--do--	12.12.57	7.9.81	--do--	73.	D. Venkataramana.	OC	SC	..	1.12.81	--do--
74.	P. Someswara Rao.	OC	RE/BZA	31.5.55	17.9.81	--do--	74.	K. L. Narasimha Rao.	OC	CAO/C/SC	25.10.49	13.1.74	--do--
75.	J. Gopalakrishna Murthy.	OC	CE/OL/SC	25.1.50	14.4.74	--do--	75.	B. Venkateswara Rao.	OC	--do--	15.6.62	4.12.81	--do--
76.	K. Lakshminarasiah.	OC	CAO/C/SC	4.3.50	1.9.81	--do--	76.	T. Ravindra Kumar.	OC	--do--	1.5.62	1.12.81	--do--
77.	P. Jaya Gopi	OC	RE/BZA	13.11.53	1.9.81	--do--	77.	G. Aroga Das.	OC	--do--	26.1.60	..9.81	--do--
78.	J. Saryanarayana	OC	SC	12.3.62	1.9.81	--do--	78.	M. Nageswara Rao.	OC	BZA	1.7.56	1.9.81	--do--
79.	B. Venkateswara Rao.	OC	CAO/C/SC	6.1.59	--do--	--do--	79.	V. Ramachandraiah.	OC	HYB	12.9.53	1.12.81	--do--
80.	G. T. V. S. Mallikarjuna Rao	OC	RE/BZA	3.7.50	1.12.81	--do--	80.	D. T. Vijaya Kumar	OC	CAO/C/SC	23.8.59	1.12.81	--do--
81.	M. Lakshmin Murthy.	OC	SC	15.5.60	4.12.81	--do--	81.	A. Venkataswamy Goud.	OC	--do--	10.12.59	1.12.81	--do--
82.	N. Damodar Reddy.	OC	HYB	3.9.53	1.9.81	--do--	82.	A. Venkatarachanaiah.	OC	--do--	12.12.57	7.9.81	--do--
83.	V. Narayana Murthy.	OC	BZA	3.3.50	24.8.73	--do--	83.	K. Lakshminarasiah.	OC	--do--	1.5.60	1.9.81	--do--
84.	S. Krishna Reddy.	OC	SC	3.5.60	1.9.81	--do--	84.	G. Visweswara Rao.	OC	--do--	6.1.59	1.9.81	--do--
85.	Shahik Mahabub Sahab.	OC	RE/BZA	1.5.61	1.9.81	--do--	85.	G. T. V. S. Mallikarjuna Rao.	OC	RE/BZA	3.7.50	1.12.81	--do--
86.	Ch. S. Prasada Rao.	OC	BZA	15.9.58	1.9.81	--do--	86.	M. Lakshmin Murthy.	OC	SC	15.5.60	4.12.81	--do--
87.	B. Venkateswara Rao.	OC	BZA	13.10.49	1.9.81	--do--	87.	S. Krishna Reddy.	OC	SC	3.5.60	1.9.81	--do--
88.	M. Satya Rao.	OC	SC	12.2.55	10.9.81	--do--	88.	B. Venkateswara Rao.	OC	BZA	13.10.49	1.9.81	--do--
89.	M. Hyder Hussain.	OC	CE/OL/SC	12.1.60	1.9.81	--do--	89.	M. Satya Rao.	OC	SC	12.2.55	10.9.81	--do--

O.A. No. 254/93
O.A. No. 962/93

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Revision of seniority list of IOW/Gr.III, scale Rs.1400-2300(RSRP) published under letter No.P/S/512/IOW/Vol.IV,dt.26.11.81 as on 31.12.82. as per the judgement of CAT/HYB filed by Sri V.Narayana Murthy, IOW/BZA in O.A.No.254/93 and Sri M.Hyder Hussain and 7 others in O.A. No.952/92.

PRESENT POSITION							REVERSED POSITION.						
Sl. No.	Name of the employee. s/shri.	Communitiy.	Divn/Unit.	Date of Birth.	Date of Appointment.	Date of Entry into Gr.R.1400-2300.	Sl. No.	Name of the employee. s/shri.	Communitiy.	Divn/Unit.	Date of Birth.	Date of Appointment.	Date of Entry into Gr.R.1400-2300(RSRP).
124.	H.T.Prakash.	CC	CAO/C/SC	1.6.61	1.12.81	1.12.82.	124.	P.Someswara Rao.	CC	RE/BZA	31.5.55	17.9.81	12.6.82 17.9.82.
125.	A.N.Bannur. ttd. to S.Rly.	CC	UBL	1.5.59	1.10.81	1.10.82.	125.	J.Gopalakrishna Murthy.	CC	CE/CL/SC	25.1.50	14.4.74 1.9.81	12.6.82 1.9.82
126.	G.A.Kalal.	CC	CAO/C/SC	24.7.57	4.9.81	14.6.82 4.9.82	126.	P.Jaya Gopi	CC	RE/BZA	13.11.58	1.9.81	--do--
127.	D.Venkataramana.	CC	SC	..	1.12.81	1.12.82	127.	J.Suryanarayana.	CC	SC	12.6.62	1.9.81	29.9.82 1.9.82.
128.	K.Thirupathi Reddy.	CC	CE/OL/SC	5.11.60	7.9.81	12.6.82 7.9.82	128.	N.Damodar Reddy.	CC	HYB	8.9.53	1.9.81	1.9.82.
129.	K.L.Narasimha Rao	CC	CAO/C/SC	25.10.49	18.1.74 4.12.81	4.12.82.	129.	V.Narayana Murthy.	CC	BZA	3.3.50	24.8.73 1.9.81	1.9.82
130.	B.Venkateswara Rao.	CC	SC	15.6.62	4.12.81	4.12.82.	130.	Shaik Mahaboob Saheb	CC	RE/BZA	1.6.61	1.9.81	11.6.82 1.9.82.
131.	T.Ravindra Kumar	CC	CAO/C/SC	1.6.62	1.12.81	1.12.82.	131.	Ch.S.Prasada Rao.	CC	BZA	15.9.53	1.9.81	11.6.82 1.9.82.
132.	G.Aroglia Das.	CC	--do--	26.1.60	30.11.81	14.5.82 30.11.82	132.	M.Hyder Hussain.	CC	CE/CL/SC	12.1.60	1.9.81	12.6.82 1.9.82
133.	V.Ramachandra Reddy.	CC	RE/BZA	1.5.61	1.9.81	11.6.82 1.9.82.	133.	H.T.Prakash.	CC	CAO/C/SC	1.6.61	1.12.81	1.12.82.
134.	M.Nageswara Rao.	CC	BZA	1.7.56	1.9.81	11.5.82 1.9.82	134.	A.N.Bannur. ttd. to S.Rly.	CC	UBL	1.5.59	1.10.81	1.10.82.
135.	V.Ramachandraiah.	CC	HYB	12.9.58	1.12.81	14.9.82 1.12.82	135.	G.A.Kalal.	CC	CAO/C/SC	24.7.57	4.9.81	14.6.82 4.9.82.
136.	D.V.Vijayakumar.	CC	CAO/C/SC	23.8.59	1.12.81	14.9.82 1.12.82.	136.	D.Venkataramana.	CC	SC	..	1.12.81	1.12.82.
137.	A.Venkateswamy Goud	CC	--do--	10.12.59	1.12.81	14.9.82 1.12.82.	137.	K.Thirupathi Reddy.	CC	CE/OL/SC	5.11.60	7.9.81	12.6.82 7.9.82.
138.	A.Venkataramana.	CC	--do--	12.12.57	7.9.81	14.6.82 7.9.82.	138.	K.L.Narasimha Rao.	CC	CAO/C/SC	25.10.49	18.1.74 4.12.81	14.12.82
139.	P.Someswara Rao.	CC	RE/BZA	31.5.55	17.9.81	12.6.82 7.9.82.	139.	B.Venkateswara Rao	CC	SC	15.6.62	4.12.81	4.12.82.

Contd..2..

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PRESENT POSITION.

Sl. No.	Name of the employee. s/shri.	Community.	Divn/ Unit.	Date of Birth.	Date of Appoint- ment.	Date of Entry into Gr.B.1400-No. 2300(RSRP)
140.	J. Gopalakrishna Murthy.	OC	CE/OL/SC	25.1.50	14.4.74	12.6.82
141.	K. Laxminarasiah.	OC	CAO/C/SC	4.3.50	1.9.81	12.6.82
142.	P. Jaya Gopi	OC	RE/BZA	13.11.58	1.9.81	12.6.82
143.	J. Suryanarayana.	OC	SC	12.6.62	1.9.81	29.8.82
144.	G. visweswara Rao.	OC	CAO/C/SC	6.1.59	1.9.81	12.6.82
145.	G. V. V. S. Mallikarjuna Rao.	OC	RE/BZA	8.7.60	1.12.81	13.9.82
146.	M. Dakshina Murthy.	OC	SC	15.5.60	4.12.81	14.12.82
147.	N. Damodar Reddy.	OC	HYB	8.9.58	1.9.81	1.9.82.
148.	V. Narayana Murthy.	OC	BZA	3.3.50	24.8.73	1.9.81
149.	S. Krishna Reddy.	OC	SC	8.5.60	1.9.81	1.9.82.
150.	Shaik Mahabub Sahab	OC	RE/BZA	1.6.61	1.9.81	11.6.82
151.	Ch. S. Prasad Rao.	OC	BZA	15.9.58	--do--	--do--
152.	K. Venkateswara Rao.	OC	BZA	13.10.46	--do--	--do--
153.	M. Satya Rao.	OC	SC	12.2.55	19.9.81	10.6.82
154.	M. Hyder Hussain.	OC	CE/OL/SC	12.1.60	1.9.81	12.6.82

REVISED POSITION.

Sl. No.	Name of the employee. s/shri.	Community.	Divn/ unit.	Date of Birth.	Date of Appoint- ment.	Date of entry into Gr.B.1400-2300.	Remarks.
140.	T. Ravindra Kumar.	OC	CAO/C/SC	1.6.62	1.12.81	1.12.82.	
141.	G. Aroga Das.	OC	--do--	26.1.60	30.11.31	14.6.32	
142.	N. Ramachandra Reddy.	OC	RE/BZA	1.5.61	1.9.81	11.6.32	
143.	M. Nageswara Rao.	BC	BZA	1.7.56	1.9.81	11.6.82	
144.	V. Ramachandraiah.	OC	HYB	12.9.53	1.12.81	14.6.82	
145.	D. V. Vijaya Kumar.	OC	CAO/C/SC	23.8.59	1.12.81	--do--	
146.	A. Venkataswamy Goud.	OC	--do--	10.12.59	--do--	--do--	
147.	A. Venkataramaiah.	OC	--do--	12.12.57	7.9.81	14.6.32	
148.	K. Laxminarasiah.	OC	--do--	4.3.50	1.9.81	12.6.32	
149.	G. Visweswara Rao.	OC	--do--	6.1.59	--do--	--do--	
150.	G. VYS. Mallikarjuna Rao.	OC	RE/BZA	2.7.60	1.12.81	13.9.82	
151.	M. Dakshina Murthy.	OC	SC	15.5.60	4.12.81	14.12.82	
152.	S. Krishna Reddy.	OC	SC	8.5.60	1.9.81	1.9.82.	
153.	K. Venkateswara Rao.	OC	BZA	13.10.46	1.9.81	11.6.82	
154.	M. Satya Rao.	OC	SC	12.2.55	19.9.81	10.6.82	

409 P. Someswara Rao. OC RE/BZA 31.5.55 17.12.81 12.6.82	409 A. Abdul Rozario. CC CAO/C/SC 2.10.59 7.12.81 14.9.82
410 J. Gopalakrishna Murthy. OC CE/OL/SC 25.1.50 14.4.74 12.6.82	410 G. Aroga Das. CC ---do--- 26.1.60 30.11.81 14.5.82
411 D. Dayanidhi SC RE/MAS 20.2.57 17.12.81 1.9.82	411 N. Ramachandra Reddy. CC RE/BZA 1.5.61 1.9.81 30.11.82
412 K. Lakshminarasiah. OC RE/BZA 4.3.60 1.9.81 12.6.82	412 M. Nageswara Rao. CC BZA 1.7.56 1.9.81 1.9.82
413 P. Jaya Gopi OC RE/BZA 13.11.58 1.9.81 1.9.82	413 V. Ramachandralah. CC ---do--- 12.9.58 28.11.81 14.9.82
414 R. K. Biswas. OC ---do--- 20.7.59 1.12.81 1.12.82	414 D. V. Vijaya Kumar. CC CAO/C/SC 23.8.59 28.11.81 ---do---
415 M. Nageswara Rao. OC ---do--- 15.7.59 7.12.81 7.12.82	415 A. Venkataswamy Goud. CC ---do--- 10.12.59 28.11.81 ---do---
416 J. Suryanarayana. OC SC 12.6.62 1.9.81 23.3.82	416 J. Mustaq Ahmed. CC ---do--- 15.2.59 7.12.81 14.9.82
417 D. Suresh SC BZA 5.4.57 1.9.81 1.9.82	417 A. Venkataramalah. CC ---do--- 12.12.57 7.9.81 14.5.82
418 G. Visweswara Rao. OC RE/BZA 6.1.59 17.12.81 12.6.82	418 D. Dayanidhi SC RE/MAS 20.2.57 17.12.81 12.6.82
419 G. V. V. S. Malli. OC ---do--- 3.7.60 1.12.81 13.9.82	419 K. Lakshminarasiah. CC RE/BZA 4.3.60 1.9.81 12.6.82
420 M. Dakshina Murthy. OC SC 15.5.60 4.12.81 1.12.82	420 R. K. Biswas. CC ---do--- 20.7.59 1.12.81 1.12.82
421 N. Damodar Reddy. CC CE/OL 2.9.58 1.3.81 1.9.82	421 M. Nageswara Rao. OC ---do--- 15.7.59 7.12.81 7.12.82
422 P. Narayana Murthy. OC BZA 2.3.50 24.8.73 1.9.81	422 D. Suresh SC BZA 5.4.57 1.9.81 1.9.82
423 S. Krishna Reddy. OC SC 3.5.60 1.9.81 1.9.82	423 G. Visweswara Rao. CC RE/BZA 6.1.59 17.12.81 12.6.82
424 Shaik Mahaboob saheb. CC RE/BZA 1.5.61 1.9.81 1.9.82	424 G. V. V. S. Mallikarjuna Rao. CC ---do--- 3.7.60 1.12.81 13.9.82
425 Ch. S. Prasada Rao. OC BZA 15.3.58 1.3.81 ---do---	425 M. Dakshina Murthy. CC SC 15.5.60 4.12.81 1.12.82
426 K. Venkateswara Rao. CC RE/BZA 13.10.46 1.9.81 1.9.82	426 S. Krishna Reddy. CC SC 3.5.60 1.9.81 1.9.82
427 M. Satya Rao. CC SC 12.2.55 1.9.81 1.9.82	427 K. Venkateswara Rao. CC RE/BZA 13.10.46 1.9.81 11.6.82/1.9.82
428 M. Syder Hussain. CC HYB 12.1.60 17.12.81 12.6.82	428 M. Satya Rao. CC SC 12.2.55 1.9.81 10.6.82/1.9.82

SOUTH CENTRAL RAILWAY

Headquarters Office,
Personnel Branch,
Secunderabad.
Dated: 25.06.1996.

No.P(E)608/IOW/Gr I/Vol.V

M E M O R A N D U M

Sub: Selection to the post of IOW/Gr I in scale
Rs.2000-3200(RSRP) - Civil Engg. Dept.

As a result of written test held on 30.9.95 and supplementary written test held on 30.12.95 and viva-voce test held on 9.5.96 by a duly constituted selection Board for the post of Inspector of Works Grade I Rs.2000-3200(RSRP), the following employees have been selected and placed on the panel.

OUTSTANDING

-NIL-

GOOD

SL.No.	NAME OF THE EMPLOYEE S/SHRI	PRESNT. DESIGNATION /GRADE	DIVISION/ UNIT
1.	V.M.CHERIAN *	IOW/II	CAO/C/SC
2.	M.Md.ISMAIL	-DU-	-DO-
3.	J.K.KHARE	-DO-	-DO-
4.	L.MURTHY	-DU-	-DO-
5.	A.MUNI REDDY	-DO-	GTL
6.	P.PRATAP (SC)	-DU-	BZA
7.	J.RADHA KRISHNAIAH (SC)	-DO-	RE/BZA
8.	S.B.BENERJEE (SC)	-DU-	UBL
9.	M.B.SUDHAKAR (SC)	-DO-	HYB
10.	CH.KARUNAKAR RAO (SC)	-DU-	-DO-
11.	CH.PRASANNA KUMAR (SC)	-DO-	SI/MR 0
12.	K.SESHAIAH (SC)	CIUW/AFFORESTATION	
13.	K.VENKATESWARA RAO (SC)	IOW/II	BZA
14.	Y.V.SATYANARAYANA	-DU-	-DO-
15.	Y.S.SASTRY	-DO-	CAO/C/SC
16.	V.S.KHOBARE	-DU-	-DO-
17.	K.R.SHETTY	-DO-	-DO-
18.	A.SRINIVASA CHAR	-DU-	-DO-
19.	C.AMRUTHAIAH	-DO-	KRCL/GOA
20.	K.V.S.PRASAD	-DU-	BZA
21.	J.SURYANARAYANA	-DO-	SC
22.	N.DAMODAR REDDY	-DU-	HYB
23.	H.T.PRAKASH	-DO-	CAO/C/SC

CONTD..2

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-12:-

The above panel will be provisional and subject to the Judgment of the Supreme Court/High Court/CAT as the case may be in respect of writ appeals/petitions/applications pending respectively before them.

The empanelment of the above named employees for the post of IDW/I is subject to they being free from DAR/SPE/Vig cases.

The panel is provisional and subject to inclusion of some more named at a later date.

The above panel has been approved by the Competent Authority on 28.5.96.

(R. PARASURAMULU)
for Chief Personnel Officer.

Copy to:

CE; CGE; CE/N; CBE; Dy. CE/G; SEN/G;

Secy. TO CE/SC

CAO; CE/C; SPO/W/SC.

FA&CAO/C/SC

DRM(P)SC; HYB; GTL; UBL & BZA,

DRM(W)SC; HYB; GTL; UBL & BZA,

Sr. DEN/Co Ord/SC; HYB; GTL; UBL & BZA,

Sr. DAO/Co Ord/SC; HYB; GTL; UBL & BZA

SPS/SC for information. He will please publish the panel in the ensuring fortnightly Gazette.

(R. PARASURAMULU)

for Chief Personnel Officer.

Handwritten notes:
Amlu
25/6/96
for sig please
Ref: Folio 235
25/6/96

Handwritten notes:
25/6/96
OST

Annexure 'C'

(124)

SOUTH CENTRAL RAILWAY

AVENUE OF PROMOTION CHART FOR INSPECTOR OF WORKS CADRE

CIVIL ENGINEERING DEPARTMENT

Artisans Gr.I.
Rs.1320-2040(RSRP)

Master Craftsman
Rs.1400-2300(RSRP)

Mistry (Works)
Rs.1400-2300(RSRP)

25% (All-line basis
(Selection)).

Direct recruitment by
Diploma holders in
Civil Engineering.

75%

IOW Gr.III Rs.1400-2300(RSRP)

IOW Gr.II Rs.1600-2660(RSRP)
(All-line basis) (Non-Selection)

80% (All-line basis)
(Selection).

Direct recruitment
20% by Engineering
Graduates.

20%

IOW Gr.I Rs.2000-3200(RSRP)

All-line Basis (Non-Selection)

Chief Inspector of Works, Rs.2375-3500(RSRP).

- NOTE: (1) Master Craftsman, scale Rs.1400-2300(RSRP) are eligible for consideration along with Artisans Gr.I in scale Rs.1320-2040(RSRP) for promotion to the post of Mistry(Works) scale Rs.1400-2300(RSRP).
- (2) Only Mistry(Works), scale Rs.1400-2300(RSRP) are eligible for selection to the post of IOW/Gr.III in scale Rs.1400-2300(RSRP), against promotional quota.
- (3) The suitability of candidates for the post of CIOW in scale Rs.2375-3500(RSRP) and IOW/Gr.II in scale Rs.1600-2660(RSRP) will be adjudged by record of service (CRs & SRs) and oral test in terms of CPO/SC letter No.P/E/282 BRI dt.3.6.1976.

for General Manager.

Fair list Case: 3-299
II nd case

IN THE COURT OF THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
HYDERABAD.

M.A.No. 819 OF 1998

IN

O.A.No. 1212 OF 1997

BETWEEN:

S.Krishna Reddy. .. Applicant.

And

Union of India,
Rep. by its C.P.O. .. Respondents.
and others.



REPLY STATEMENT FILED ON BEHALF
OF THE RESPONDENTS

Filed On: 15-02-1999.

Filed By: COUNSEL FOR
RESPONDENTS.

M/S.K.SIVA REDDY,
ADVOCATE.
3-4-873/2,
Barkathpura,
HYDERABAD-27.

MA 819/99

9/3/99 OA 1212/98

List it above Admission
tomorrow. No further
adjournment will be given.

HSSP
mls

HRRN
mls

MA 819/98

in

OA 1212/98

DS

10/3/99

List this MA on 19/4/99.

HSSP
mls

HRRN
mls

DS

8-2-99

Hand ms. Sanchar
for Sri Krishna Reddy
for the applicant
and Sri Sina Reddy
for respondents.
List this m.d. for
orders on 8-6-99

HSSP
mls

HRRN
mls

DS

8-6-99

List this MA for orders

on 18-6-99.

HRRN
mls

107

MD-819/99

OA-1212/99

18/6/99

Write this MA for subject
on 7/8/99

H B S P
M(S)

H R R N
M(A)

/TLC

By

MA-819/99 in MA-1212/99

DT. 14.7.99

order pronounced in open court
delivered MA's
allowed wide separate reads

H B S P
M(S)

H R R N
M(A)